



क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 1121/NGT-161/OA-877/2022/2023

दिनांक 09/10/2023

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Report of the in compliance of Hon'ble National Green Tribunal, Principal Bench, New Delhi Order dated 21.04.2023 in OA No-877/2022 Paryavaran Mitra Versus State of Uttar Pradesh & Ors.

Respected Sir,

With reference to the above-mentioned subject the inspected the site in compliance of Hon'ble National Green Tribunal, order dated 21.04.2023 in OA No-877/2022 Paryavarna Mitra Versus State of Uttar Pradesh & Ors. report is hereby submitted for kind perusal and necessary action please.

Enclosure: Joint report.

Yours Sincerely


(Vikas Mishra)
Regional Officer

Copy to:

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.


Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

①

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 877 OF 2022

IN THE MATTER OF:

Paryavaran Mitra

...Applicant

Versus

State of Uttar Pradesh

...Respondent(s)

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FILED BY


Vikas Mishra

Regional Officer, UPPCB
 Ghaziabad

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 877/2022

In the matter of:

Paryavaran Mitra

...Applicant

Versus

State of Uttar Pradesh

...Respondent(s)

STATUS REPORT IN COMPLIANCE ON THE JOINT COMMITTEE OF DISTRICT ADMINISTRATION, GHAZIABAD, MUNICIPAL CORPORATION, GHAZIABAD, STATE WETLAND AUTHORITY AND UTTAR PRADESH POLLUTION CONTROL BOARD WITH RESPECT TO ORDER DATED 21.04.2023.

IT IS MOST RESPECTFULLY SHOWETH:

1. That, the instant matter was taken up by this Hon'ble Tribunal on basis of an application filed under Section 18 read with Sections 14 and 15 of the National Green Tribunal Act, 2010 by Paryavaran Mitra, a trust registered under the Indian Trust Act, 1982.
2. That in the said Original Application, directions have been sought for removal of illegal encroachments from the area of the ponds, its restoration, the applicant has submitted that a pond/talab/johad comprised in Khasra No. 10, 33, 310, 343, 355, 387 घ, 609, 691, 980, 1046, 1047, 1103, 1109 and 1128 with a total area of 11.1350 hectares

are situated at Kasba Faridnagar, Police-Station Bhojpur, Tehsil - Modi Nagar, District - Ghaziabad, Uttar Pradesh.

(3)

3. That in the said application it has been alleged that the above said pond/talab/johad have been illegally encroached by construction of houses, animal sheds and other structures for residential and commercial purposes and the illegal encroachments have resulted in the ponds being converted into mass sewage carrying toxic waste i.e. garbage, plastic, cardboard, thermocol, human waste, animal dung, acidic water, etc., and the natural form, flora and fauna of the ponds have been absolutely destroyed.
4. That the ADDITIONAL DISTRICT MAGISTRATE (CITY), GHAZIABAD vide letter dated 30.08.2023 has to nominated to Nagar Ayukt, Nagar Nigam, Ghaziabad, SDM Modinagar, Regional officer UPPCB, Vasundhara, Ghaziabad and EO Nagar Panchayat, Faridnagar, Ghaziabad to conduct a joint survey of all the water bodies in concered with the OA number 877/2022 the above mentioned matter. **Copy of the letter dated is being annexed herewith annexure – I**
5. In the above mentioned matter E.O. Faridnagar, Ghaziabad has conducted the survey on the dates 12-07-2023, 21-07-2023, 03-08-2023, 17-08-2023, 29-08-2023, 31.08.2023, 12-09-2023, 18-09-2023 and has collected the data which is tabulated below.

(2)

S.No.	Khasra No.	Ward/Mohalla	Area (in Hectare)
1	10	Ward no 08 Mohalla Teliyan Bhojpur Seema	0.7970
2	33	Ward no 08 Mohalla Teliyan Bhojpur Seema	0.5880
3	310	Ward no 10 Mohalla Kureshiyan Opposite Pump No 2 (Near Van Vibhaag)	0.0890
4	343	Ward no 10 Mohalla Kureshiyan Naya talab (Near Nafeesh's farm)	2.2950
5	355	Ward no 10 Mohalla Vyapariyan Nakawali (Near Mosque)	0.7080
6	387 ँ	Ward no 8 Mohalla Teliyan (Opposite Office)	0.7650
7	609	Ward no 03 Mohalla Gautampuri Jatt ki Maddhya Amarala Seema	0.1520
8	691	Ward no 5 Mohalla Rajputana Holi (Near Chowk)	0.2780
9	980	Ward no 03 Mohalla Gautam puri (Opposite DUDA Flats)	0.8090
10	1046	Ward no 3 Mohalla Gautam Puri (Near Soran Sabhasad)	0.7840
11	1047	Ward no 3 Mohalla Gautam Puri (Near Soran Sabhasad)	0.0380
12	1103	Ward no 11 Mohalla Pust Chowki (Behind Hospital)	0.3670
13	1128	Ward no 7 Mohalla Bhojpuriyan Bada talab	3.0480
14	585	Ward no 3 Mohalla Gautampuri (Behind Maharaja Agrasain School)	0.4170

Copy of the profile of the all existing 14 ponds information in tabulated data's may be annexed as Annexure – II

S.No	Date	Sampling point	Khasra no	Area in Hectare	Remark
1.	31.08.23	Ward no 03 Mohalla Gautam puri Dunda Flat ke samne	980	0.8090	Dry
2.	31.08.23	Ward no 3 Mohalla Gautampuri Maharaja Agrasain School ke peeche	585	0.4170	Dry
3.	31.08.23	Ward no 08 Mohalla Teliyan Bhojpur Seema	33	0.5880	Dry
4.	31.08.23	Ward no 08 Mohalla Teliyan Bhojpur Seema	10	0.7970	Dry
5.	31.08.23	Ward no 10 Mohalla Kureshiyan Pump no 2 Ke samane van vibhag ke pass	310	0.0890	Dry

It may be concluded according to the E.O. Nagar Panchayat, Faridnagar, Ghaziabad has survey all the existing ponds as directed by Hon'ble NGT, survey containing GIS mapping, physical status of ponds, source of water inlet, selection of ponds for fish cultivation and beautification of ponds and during the physical survey and GIS mapping, four ponds out of 14 ponds are encroached. Further Sub- Divisonal Magistrate, Tehsil- Modinagar, has formed a committee for Measurement and demarcation of Ponds, the demarcation of ponds which is under process.

- Nagar Panchayat having limited resources and not in a position for Restoration and Rejuvenation of ponds, Nagar Panchayat requested to (Directorate of Urban Local Bodies, Nagar Vikas, Govt. of U.P) for Restoration and Rejuvenation of all the existing ponds, as directed by Central Pollution Control Board (CPCB).

The interim report in the said matter may kindly be pleased to taken on record.



(Vikas Sintoria)
Range Officer,
Ghaziabad Forest Range



(Kunwar Santosh Kumar)
AEE, UPPCB
Ghaziabad



(Vipin Kumar Singh Sengar)
Executive Officer
Nagar Panchayat
Farid Nagar, Ghaziabad



(Santosh Kumar Rai)
SDM,
Tehsil Modinagar, ,
Ghaziabad



(Vikas Mishra)
Regional Officer, UPPCB,
Ghaziabad



(Arun Kumar Yadav)
Addl. Municipal
Commissioner,
Municipal Corporation,
Ghaziabad



(Ghambhir Singh)
Addl. District Magistrate
(City)
Ghaziabad

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B/1-05/09/2023

महत्वपूर्ण एवं अति आवश्यक
आज्ञापन अथवा नगर निगम गाजियाबाद।
अपर जिला मजिस्ट्रेट (नगर) गाजियाबाद।
नगर संख्या 374 / एनजीटीओ (सिटी) / 2023 दिनांक 30-08-2023

Annexure-01

- 1- नगर आयुक्त, नगर निगम गाजियाबाद।
- 2- जिलाधिकारी मोदीनगर।
- 3- क्षेत्रीय अधिकारी, एनजीटीओ बोर्ड, वसुधरा, गाजियाबाद।
- 4- अधिसारी अधिकारी, नगर पंचायत फरीदनगर।

विषय- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० संख्या-877/2022 पर्यावरण मित्रा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 21.04.2023 के अनुपालन में आवश्यक कार्यवाही करने हेतु-

महोदय,

कृपया उपर्युक्त विषयक संयुक्त सचिव, नगर विकास अनुभाग-6, उत्तर प्रदेश शासन के पत्र संख्या-एन०जी०टी०-114(2)/नॉ-5-2023-33रिट/2023 दिनांक 23 अगस्त, 2023 पर जिलाधिकारी महोदय के पृष्ठांकन आदेश संख्या 4026/एस०टी०-डी०एम० दिनांक 26.08.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके अन्तर्गत मा० एन०जी०टी० नई दिल्ली द्वारा ओ०ए० संख्या-877/2022 पर्यावरण मित्रा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 21.04.2023 के अनुपालन में समस्त वांछित कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से शासन को अवगत कराये जाने की अपेक्षा की गयी है। प्रकरण में अगली सुनवाई की तिथि 07.09.2023 नियत है।

अतः मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 21.04.2023 के अनुपालन में आवश्यक कार्यवाही किये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।

विषयगत प्रकरण मा० एन०जी०टी० नई दिल्ली से समयबद्ध आदेश से आच्छादित है। अतएव शीघ्र प्राथमिकता/व्यक्तिगत ध्यान अपेक्षित है।

संलग्नक-यथोपरि।

अपर जिला मजिस्ट्रेट (नगर)
गाजियाबाद।

प्रतिलिपि-

- 1- जिलाधिकारी, महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
- 2- नगर मजिस्ट्रेट/प्रकारी एन०जी०टी० को इस आशय के साथ कि आपसी समन्वय बनाते हुए समयान्तर्गत उक्त आदेश के अनुपालन में आवश्यक कार्यवाही सुनिश्चित कराये।

Tehsildar / 1941/S-T
M. / VRO. Pollution / E.O. Pathany
इ.ओ. पथनी ए.ओ. पथनी

अपर जिला मजिस्ट्रेट (नगर)
गाजियाबाद।

06

SDM(M)
11/9/23

द्वितीय अनुस्मारक/समयबद्ध/महत्वपूर्ण
संख्या: एन0जी0टी0-114(2)/नौ-5-2023-33रिट/2023

प्रेषक

कल्याण बनर्जी,
संयुक्त सचिव,
उत्तर प्रदेश शासन।

सेवा में,

- 1- जिलाधिकारी, गाजियाबाद।
- 2- नगर आयुक्त, नगर निगम, गाजियाबाद।
- 3- अधिशासी अधिकारी, नगर पंचायत फरीदनगर, जनपद-गाजियाबाद।

नगर विकास अनुभाग-5

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-877/2022, Paryavaran Mitra Vs State of Uttar Pradesh व अन्य में पारित आदेश दिनांक 21.04.2023 के अनुपालन के संबंध में।

संदर्भ,

कृपया उपर्युक्त विषयक शासन द्वारा पूर्व प्रेषित पत्र संख्या-114/नौ-5-2023-33रिट/2023 दिनांक 11.05.2023 एवं अनुस्मारक पत्र संख्या-114(1)/नौ-5-2023-33रिट/2023 दिनांक 04.07.2023 का सदम ग्रहण करने का कष्ट करें, जिसके माध्यम से मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-877/2022, Paryavaran Mitra Vs State of Uttar Pradesh व अन्य में पारित आदेश दिनांक 21.04.2023 के अनुपालन में समस्त वांछित कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से शासन को यथाशीघ्र अवगत कराये जाने की अपेक्षा की गयी थी, जो अभी तक अप्राप्त है। प्रकरण में अगली सुनवाई की तिथि 07.09.2023 नियत है।

2- उक्त के संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया शासन के उक्त पत्र दिनांक 11.05.2023 द्वारा की गयी अपेक्षानुसार मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-877/2022, Paryavaran Mitra Vs State of Uttar Pradesh व अन्य में पारित आदेश दिनांक 21.04.2023 के अनुपालन में समस्त वांछित कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से शासन को यथाशीघ्र अवगत कराने का कष्ट करें।

विषयगत प्रकरण मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के समयबद्ध आदेश से आच्छादित है। अतएव शीघ्र प्राथमिकता/व्यक्तिगत ध्यान अपेक्षित है।

(मिषदीय,
25.09.2023)

(कल्याण बनर्जी)
संयुक्त सचिव।

1646/ST
ABM City/OC (LB)

RVS
ABM-6
G2B
20/00

07

Annexure-2

**Copy of Survey Report
Of
All Existing Water Bodies in Faridnagar
By
Nagar Panchayat Faridnagar, Ghaziabad, U.P**

**Proposal
for
Restoration & Rejuvenation Plan
of
Ponds at Faridnagar, Ghaziabad, U.P.
in compliance
of
Hon'ble NGT**

**Brief Profile
Of
Nagar Panchayat Faridnagar, Ghaziabad, U.P.**

Nagar Panchayat Faridnagar, Ghaziabad, U.P. at a glance

Sr. No.	Description	Unit
1	Area of the Town	11.44 Sq. Km.
2	Population	12785 (2011) 16840 (Current Approx.)
3	No. of Ponds	14
4	No. of Wards	11

List of Ponds & its Description

S. No.	Location of Pond/ Ward	Khasra No.	Area of Pond in Hac.	Existing area by, GIS
1	Ward No. -8, Taleyan (West)	10	0.7970	0.7970 Dry covered by silt
2	Ward No. -8, Taleyan (West)	33	0.5880	0.5880 Dry filled by weeds
3	Ward No.-10, Kureshiyan	310	0.0890	0.0890
4	Ward No.-10, Kureshiyan	343	2.2950	1.5437, Encroachment
5	Ward No.-10, Kureshiyan	355	0.7080	0.5860, Encroachment
6	Ward No.-Ward No. -8, Taleyan (West)	387 (GH)	0.7650	0.7625
7	Ward No.-3, Gouttampuri	585	0.4170	0.1878, Encroachment
8	Ward No.-3, Gouttampuri	609	0.1520	0.1520
9	Ward No.-5, Holli Chock	691	0.2780	0.2780
10	Ward No.-3, Gouttampuri	980	0.8090	0.8090
11	Ward No.- 3, Gouttampuri	1046	0.7840	0.7823
12	Ward No.- 3, Gouttampuri	1047	0.0380	0.0380
13	Ward No.- 11 Pust Chowli	1103	0.3670	0.3670
14	Ward No.- 7 Bhojpurian	1128	3.0480	2.3400, Encroachment

Importance of Pond:

Nagar Panchayat Faridnagar, containing 14 ponds, within municipal limits, ponds are natural and man made water bodies, which are constructed to the rain and runoff water more than 50 years back. Ponds are constructed or naturally, depressing are in town area, according to the slopes/gradient, where the water naturally flows into these water bodies, the main reason for construction of ponds was to collect rain water falls in the town and reuse of rain water in summer season for different-different purposes like bathing, washing of cloths, drinking water for animals and also for spiritual rituals of town.

Gray Water

Gray Water:

Grey-water is the category of wastewater that is not contaminated with fecal or urinal matter. This broad category includes post-use water from most domestic purposes like bathing, washing dishes, laundry, etc. While substantially less harmful than black water (water that has been contaminated by fecal matter), grey-water still contains potentially hazardous chemical and biological particles.

“Used and unwanted water generated during household or commercial activities is called liquid waste. Liquid waste is also called wastewater. Management of wastewater from a commercial establishment, howsoever big or small is the responsibility of the concerned establishment.

“Jal Nigam (Uttar Pradesh) is going to construct Waste Water Treatment Plant (WWTP), Nagar Panchayat already handover required land to Jal Nigam to construct the proposed Waste Water Treatment Plant (WWTP) of all the major drains flowing within municipal limits.

Why Grey-water Management?

Grey-water management is important to achieve public health outcomes in urban/semi urban/rural areas. Safely managed grey-water can help achieve reduction in vector-borne diseases, and exposure to water-borne and water-washed disease. If grey-water is managed properly, it can also reduce freshwater demand burdens to a considerable extent.

Water 'wasted' as a result of various human activities at home, in businesses, or industries is called liquid waste or wastewater. In semi urban areas, wastewater is broadly classified as domestic (black water and grey-water) and commercial (black water and grey-water) emanating from small scale industries, hotels, washes from dairies & animals, slaughter houses, laundries, etc.

The availability and use of fresh water in rural areas is increasing with the revised norms for supply of **55 liters** per capita per day (LPCD) under the Jal Jeevan Mission (JJM). The increased use of freshwater will also entail the challenge of increased generation of grey-water. Thus, its effective management is crucial. As unsafe disposal of grey-water has a significant adverse impact on human health and the environment, appropriate treatment of grey-water at the household and community levels becomes even more necessary

Profiling of all the existing 14 Ponds
within municipal limits
of
Nagar Panchayat Faridnagar,
Ghaziabad, U.P.

PHYSICAL DESCRIPTION	
Name of the pond	Opposite Pump no-2 (Near Van Vibhag)
Location of the pond	Ward No- 10 Faridnagar, Ghaziabad, U.P.
Khasra No-	310
Area of the pond	0.0890 Hactare
Existing area of the pong	0.0890
Type of pond	Waste water- No water Fresh water-
Current status of pond	Polluted- Weeds in the entire pond area Dry- No water Encroached-yes (small can be recovered in demarcation)
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- No Treated water from WWTP- Not exist WWTP

Does pond dry-out completely/frequently	Throughout the year- almost in summer and winter season During summer season only- Yes Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- No Commercial-No Agricultural- Yes Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

Function of pond	Ground water recharge-Yes (After Reclamation) Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt- silt and weeds/grass Solid waste-No Aquatic weeds-Yes Decline or loss of fisheries-No Organic pollution-Due to weeds & silt Toxic pollution-No
Restoration activities required-	Proposed <ul style="list-style-type: none"> • De-weeding • Removal of Sludge • Demarcation of boundaries • Development of water resource to recharge the pond.



E.O.
 N.P. Faridnagar
 Ghogjiabad.



Full of Weeds and silt

 **GPS Map Camera**

Faridnagar, Uttar Pradesh, India

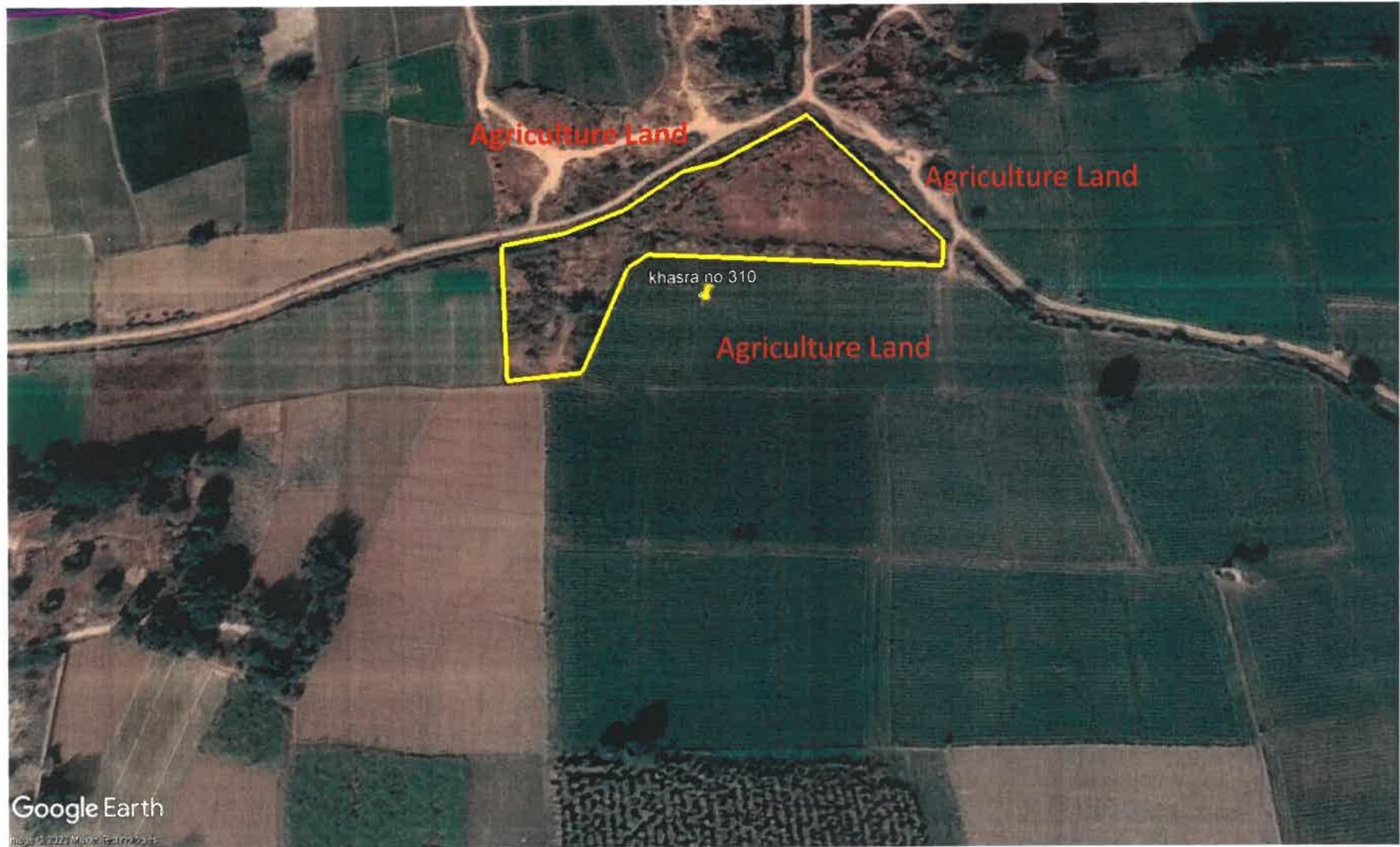
QJ9M+67C, Bhojpur - Faridnagar - Pilkhua Road., Faridnagar, Uttar Pradesh 245304, India

Lat 28.770349°

Long 77.634398°

13/09/23 12:33 PM GMT +05:30







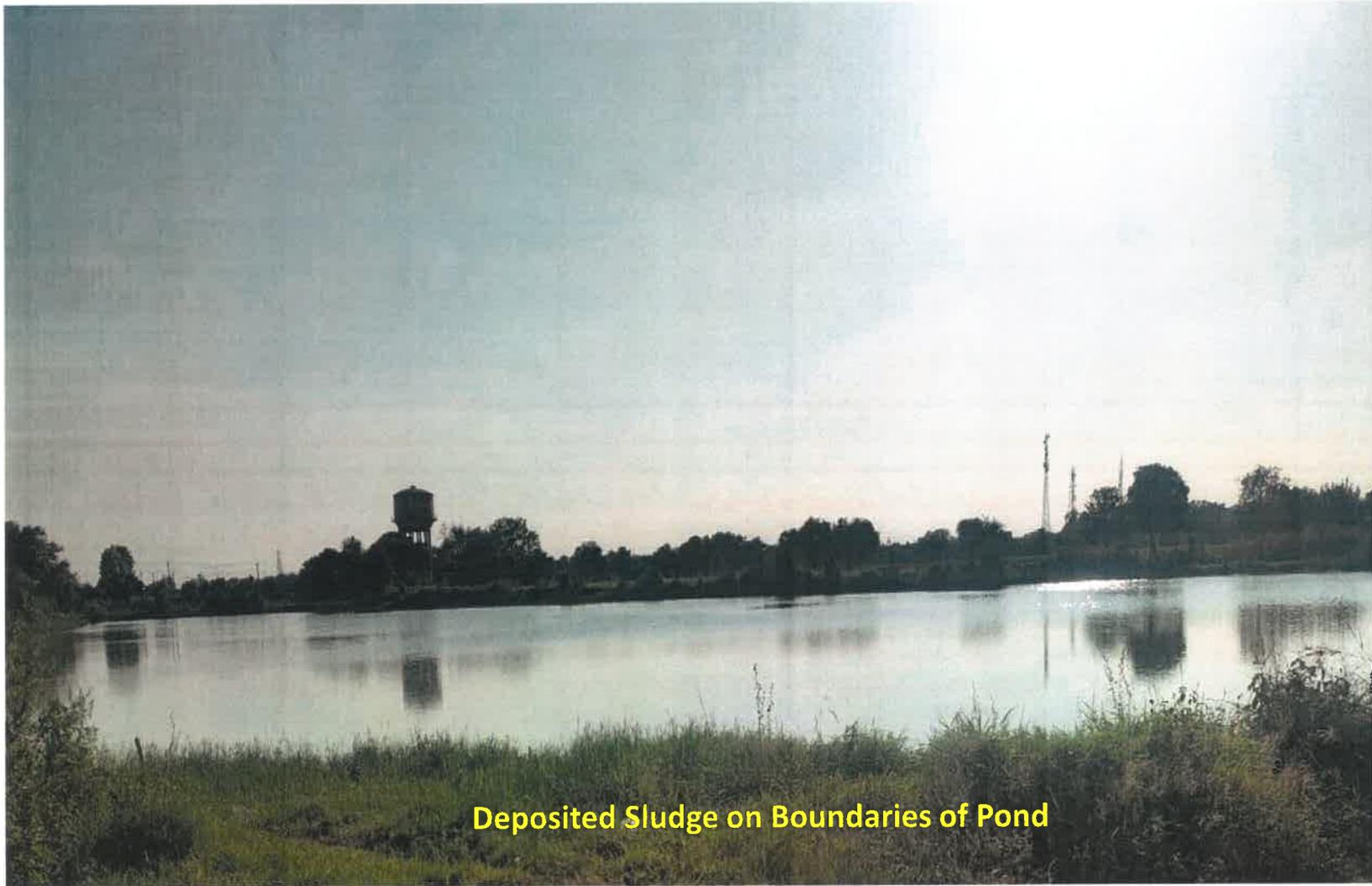
PHYSICAL DESCRIPTION	
Name of the pond	Ward no-10 Mohalla, Kureshyan, naya talab, near nafees farm
Location of the pond	Ward No- 10 Faridnagar, Ghaziabad, U.P.
Khasra No-	343
Area of the pond	2.2950 Hactare
Existing area of the pong	1.5437
Type of pond	Waste water- gray water Fresh water- to maintain water level
Current status of pond	Polluted- almost clean Dry- No Encroached-
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- gray water/fresh water Treated water from WWTP- Not exist WWTP

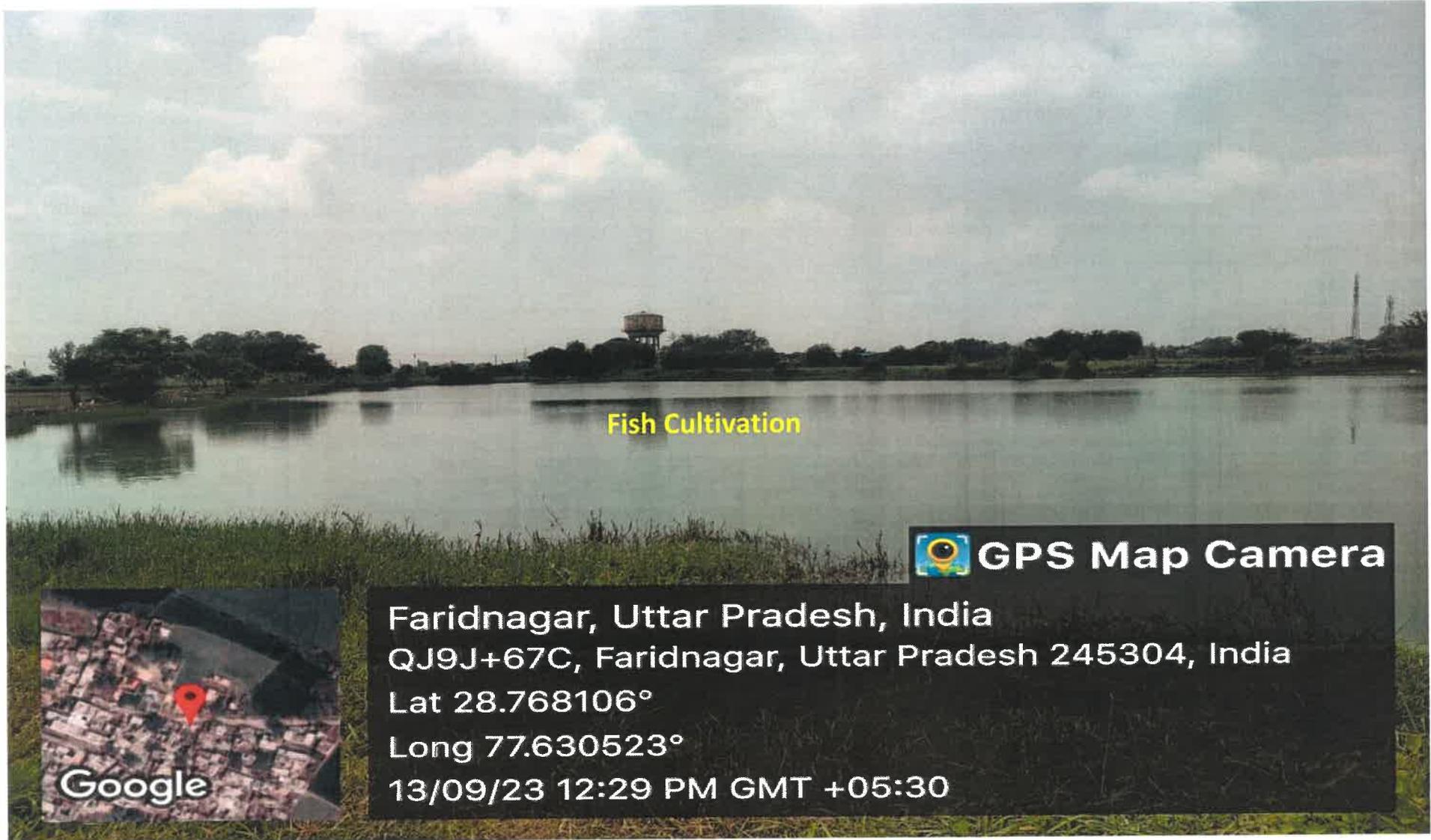
Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- contain water Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- No Commercial-No Agricultural- Yes Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Removal of Sludge/weeds from boundaries of pond • Demarcation of boundaries • Improvement in water inlet system to check solids. • Dosing of selected microbes to maintain water quality.


 E.O.
 N.P. Paridheyan
 Ghaziabad.



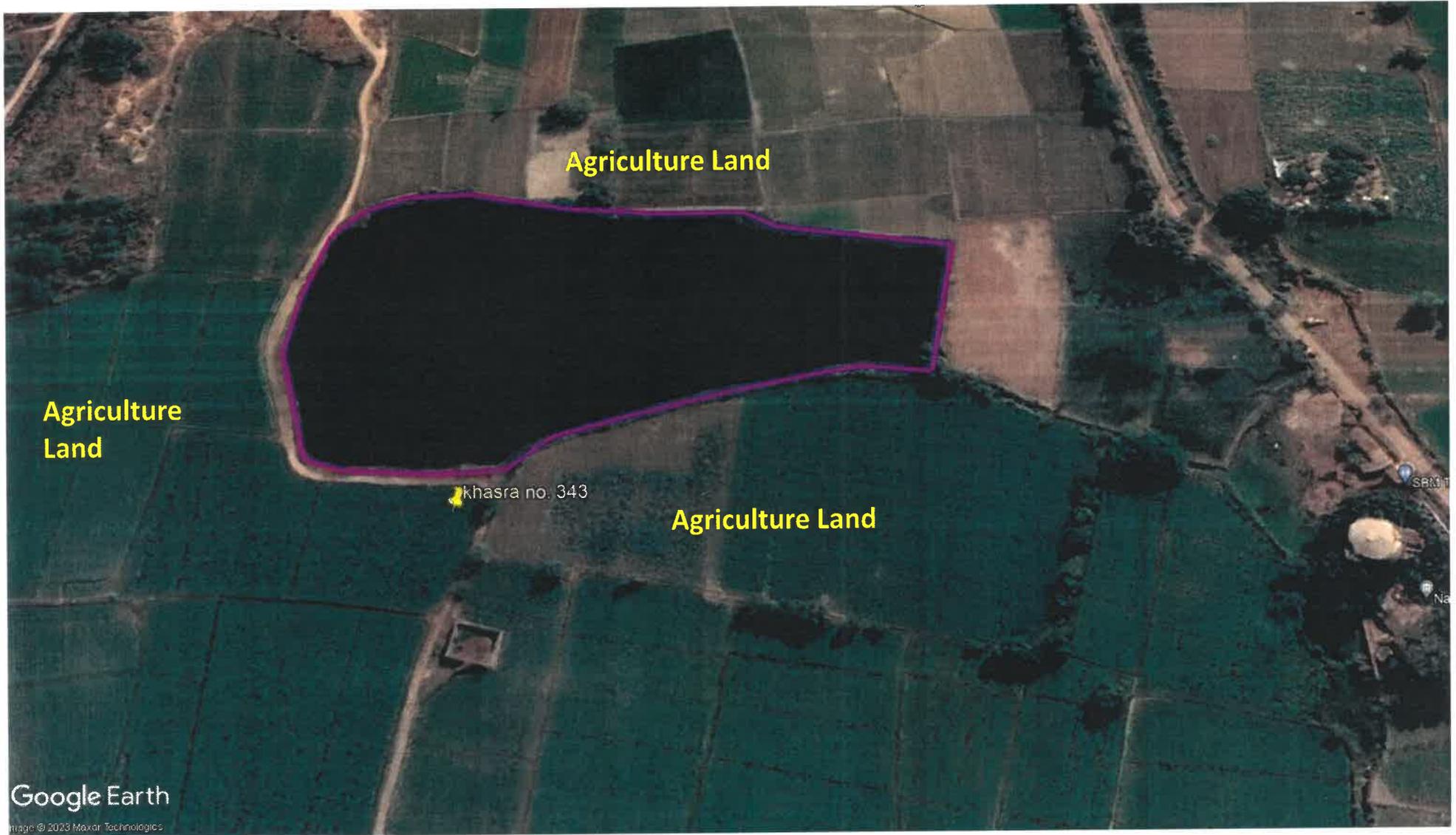


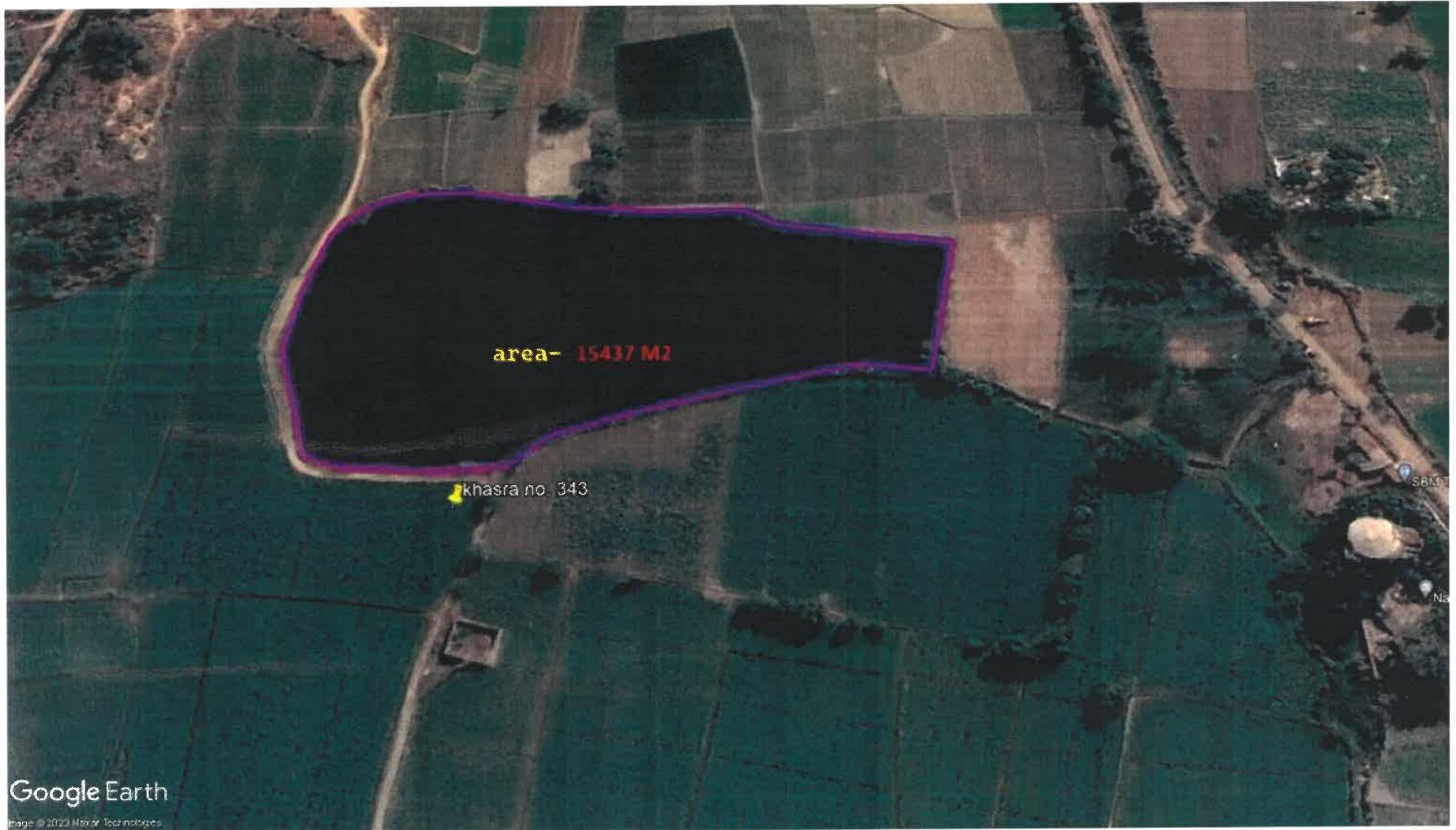
Fish Cultivation

 **GPS Map Camera**

Faridnagar, Uttar Pradesh, India
QJ9J+67C, Faridnagar, Uttar Pradesh 245304, India
Lat 28.768106°
Long 77.630523°
13/09/23 12:29 PM GMT +05:30







PHYSICAL DESCRIPTION	
Name of the pond	Ward no-10 Mohalla, Kureshyan, Opp. Municipal office
Location of the pond	Ward No- 10 Faridnagar, Ghaziabad, U.P.
Khasra No-	387
Area of the pond	0.7650 Hactare
Existing area of the pong	0.7625
Type of pond	Waste water- No water Fresh water-
Current status of pond	Polluted- Full of Silt & Weeds Dry- Yes Encroached-
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- gray water Treated water from WWTP- Not exist WWTP

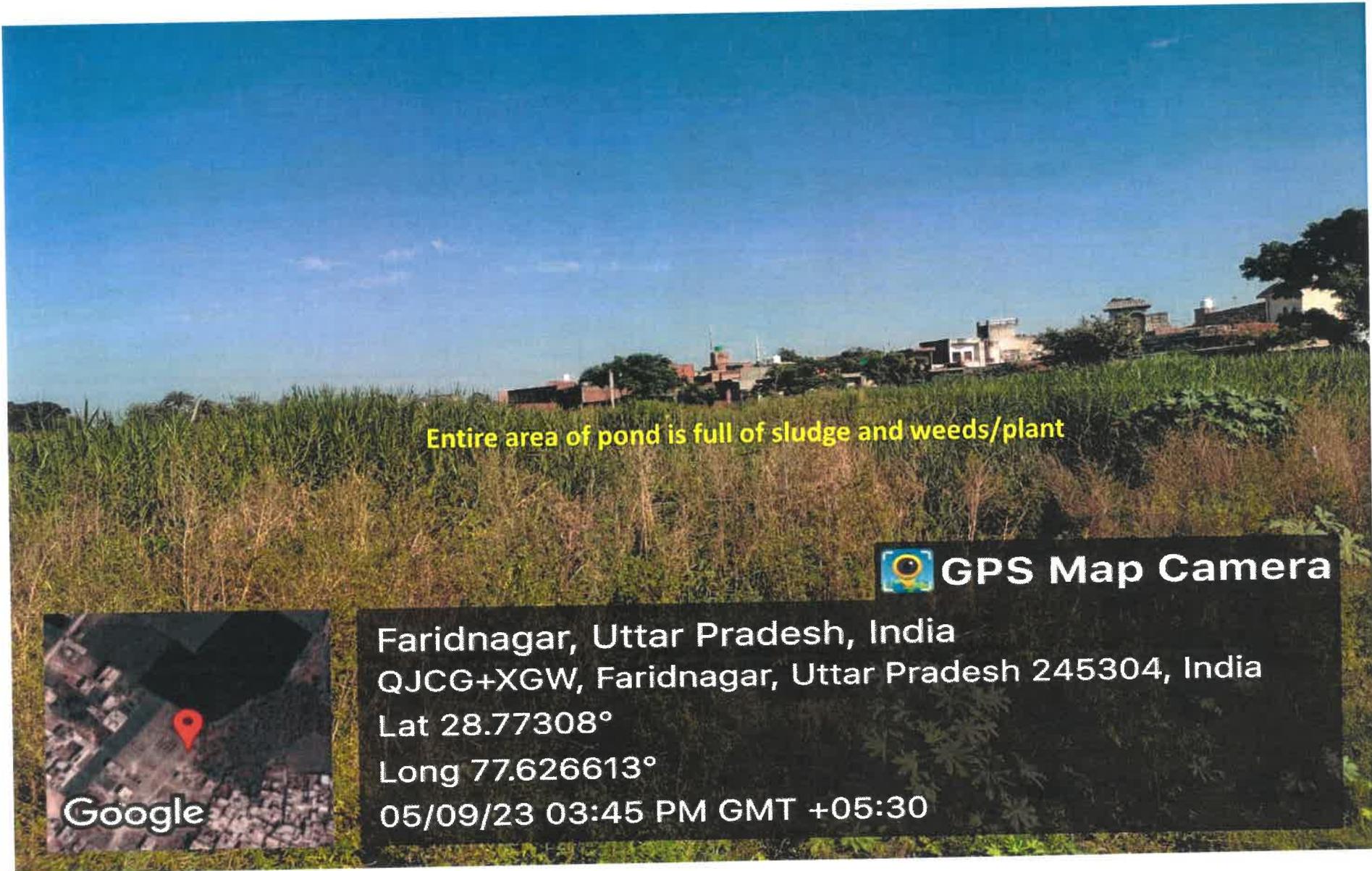
Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- contain water Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- two side of pond Commercial-No Agricultural- two side of pond Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

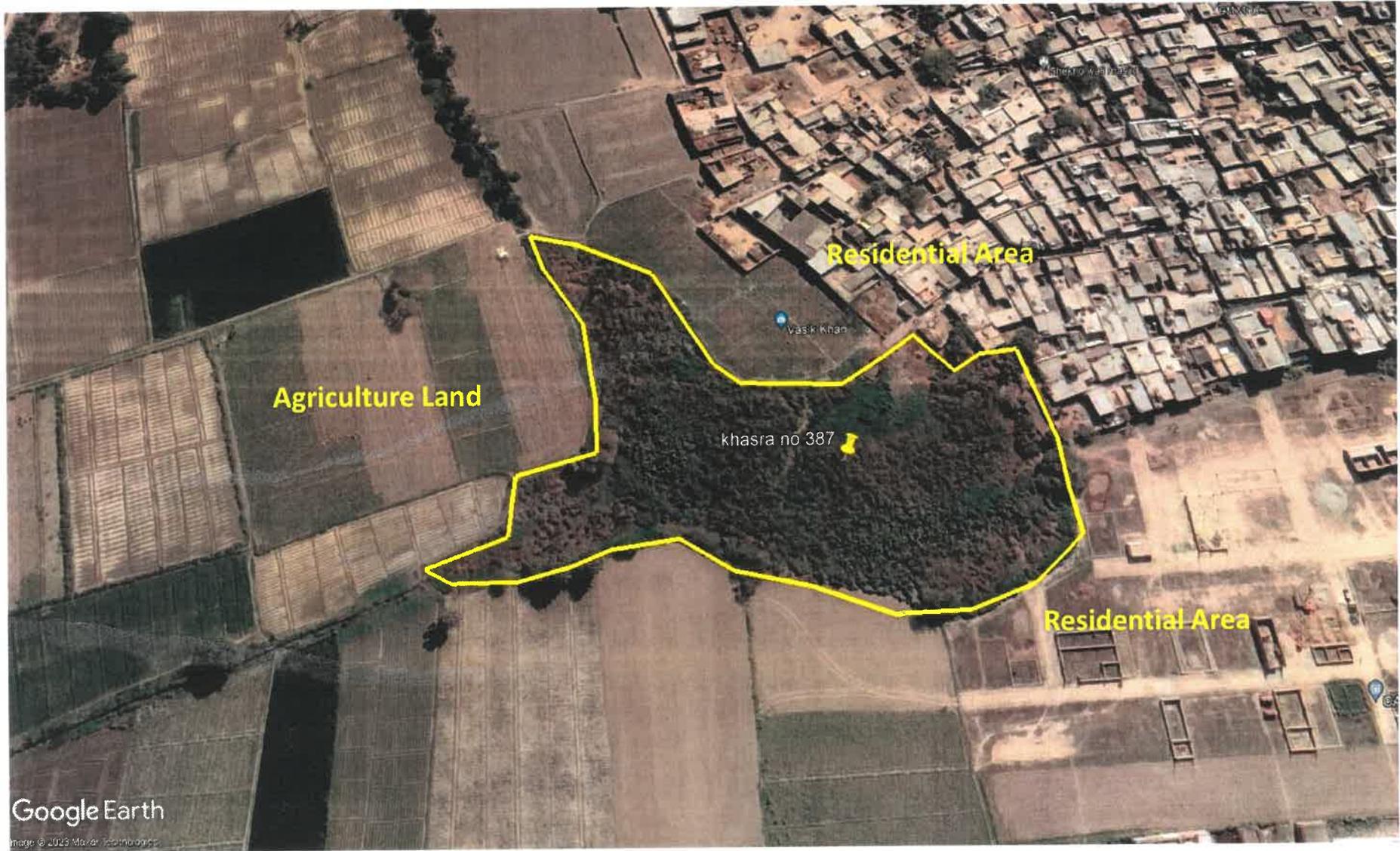
Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

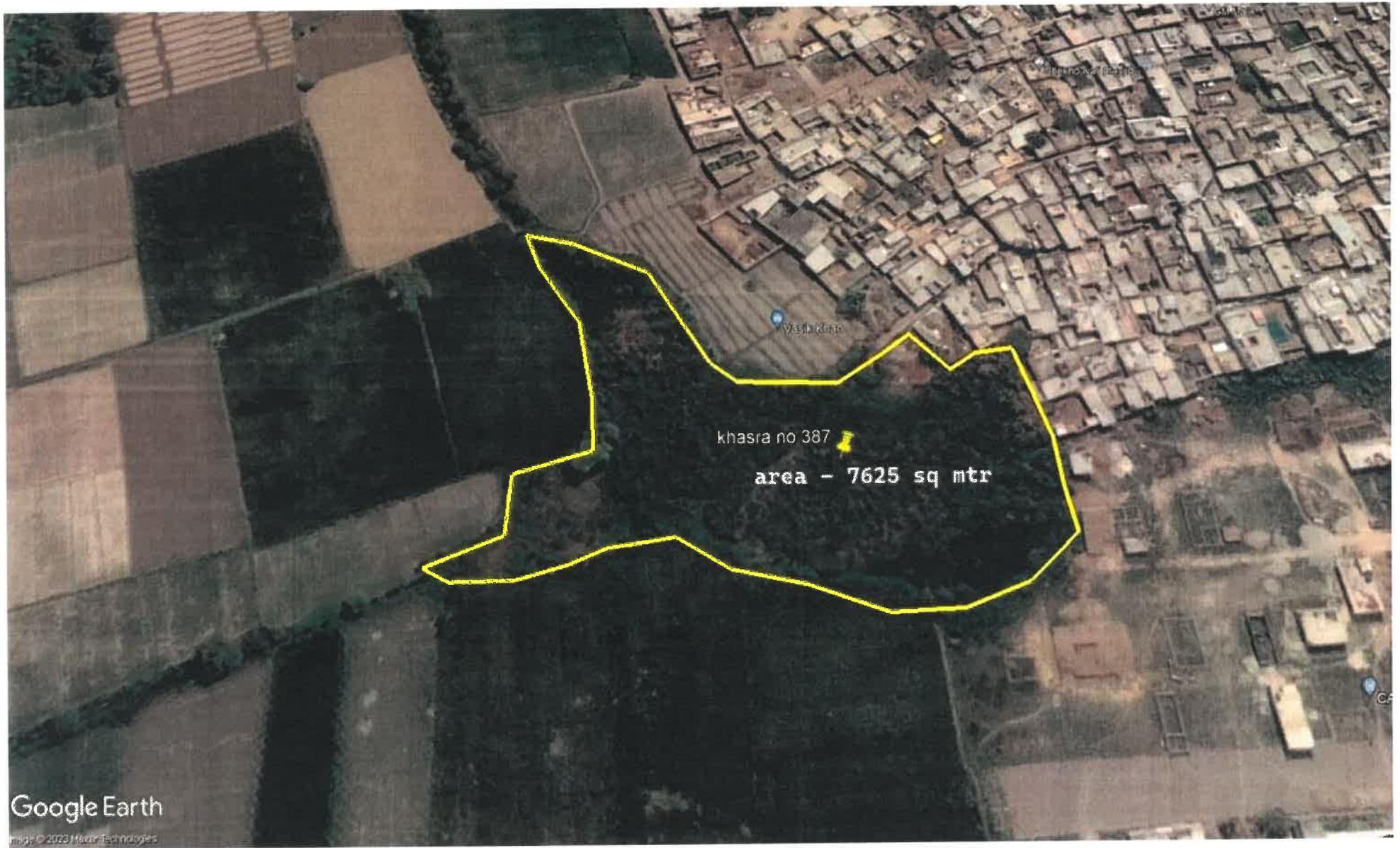
Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Removal of weeds from the surface of filled pond • Removal of Sludge from the pond • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed beautification of pond

Amish

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 H.P. Foujdar
 Ghazipur







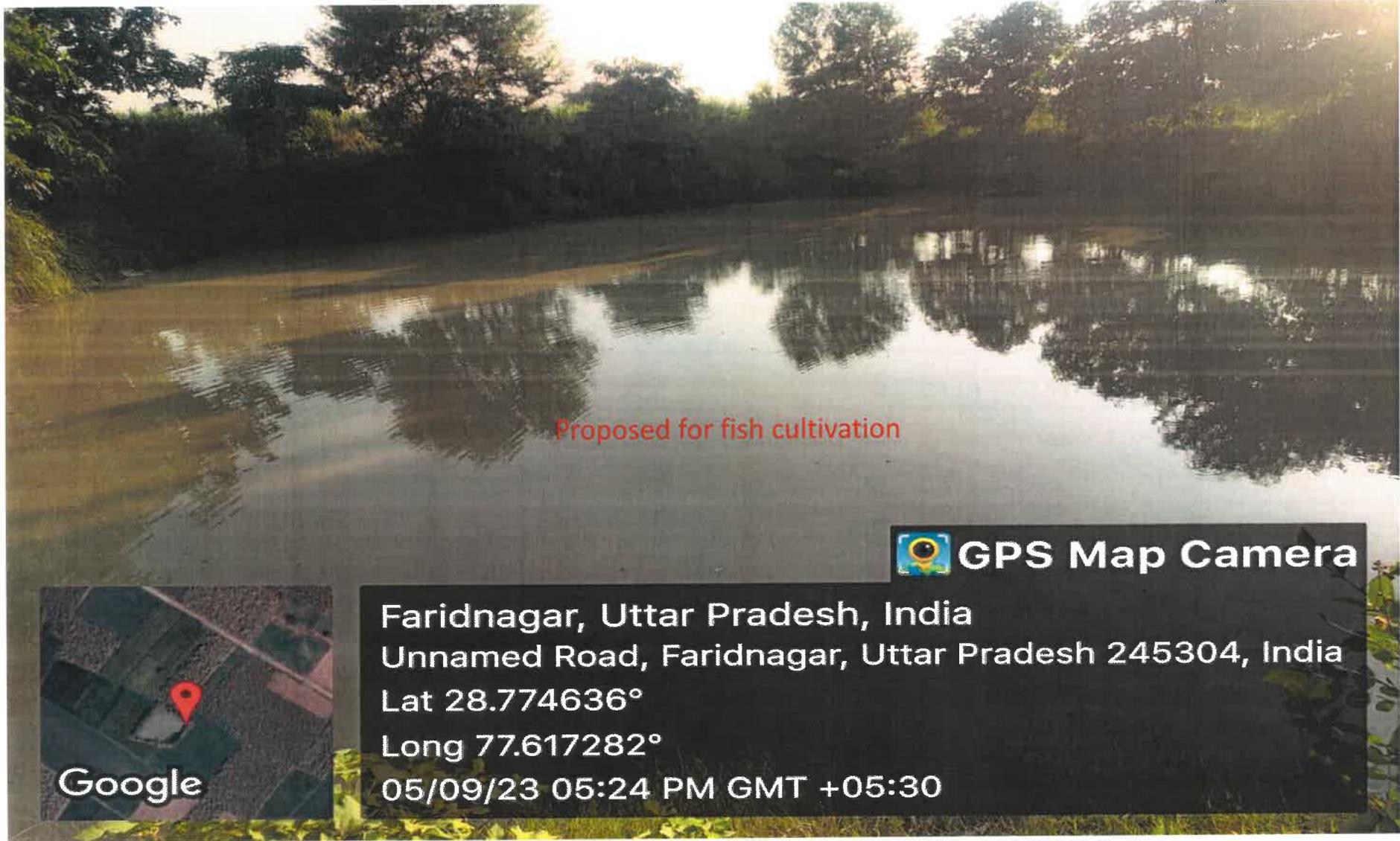
PHYSICAL DESCRIPTION	
Name of the pond	Ward no-3 Mohalla, Gautampuri, Jatt ki Maddhaya, Amarala Seema
Location of the pond	Ward No- 3 Faridnagar, Ghaziabad, U.P.
Khasra No-	609
Area of the pond	0.1520 Hactare
Existing area of the pong	0.1520
Type of pond	Waste water- grey water Fresh water- to maintain water level in summer season for fish cultivation
Current status of pond	Polluted- almost clean Dry- No Encroached-Yes
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- grey water/fresh water Treated water from WWTP- Not exist WWTP

Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- water from borewell Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- No Commercial-No Agricultural- Yes Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process Proposed for fish cultivation
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

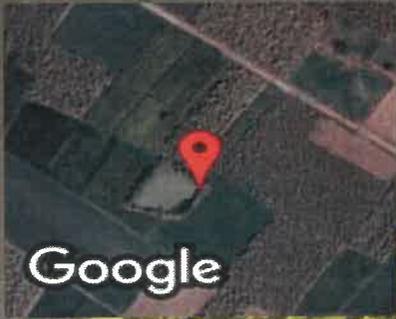
Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond will be used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed beautification of pond


 E.O.
 N.P. Faridnagar
 Ghaziabad.

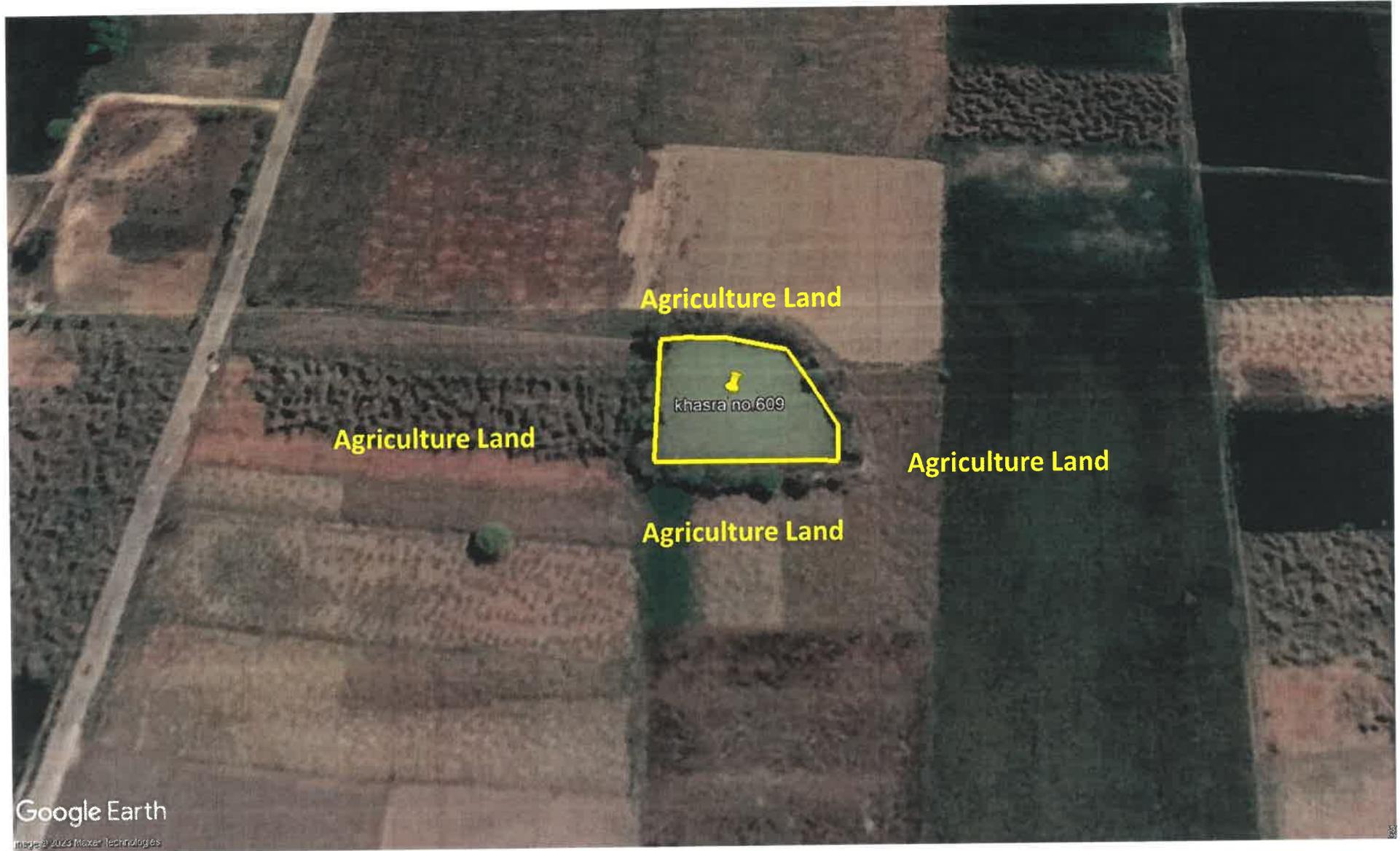


Proposed for fish cultivation

 **GPS Map Camera**



Faridnagar, Uttar Pradesh, India
Unnamed Road, Faridnagar, Uttar Pradesh 245304, India
Lat 28.774636°
Long 77.617282°
05/09/23 05:24 PM GMT +05:30





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PHYSICAL DESCRIPTION	
Name of the pond	Ward no-5, mohalla, Rajputana. Near Holi Chowk
Location of the pond	Ward No- 5 Faridnagar, Ghaziabad, U.P.
Khasra No-	691
Area of the pond	0.2780 Hactare
Existing area of the pong	0.2780
Type of pond	Waste water- gray water Fresh water- Proposed for fish cultivation
Current status of pond	Polluted-70% area covered by weeds and Silt Dry- No Encroached-Yes
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- gray water of ward 5 Treated water from WWTP- Not exist WWTP

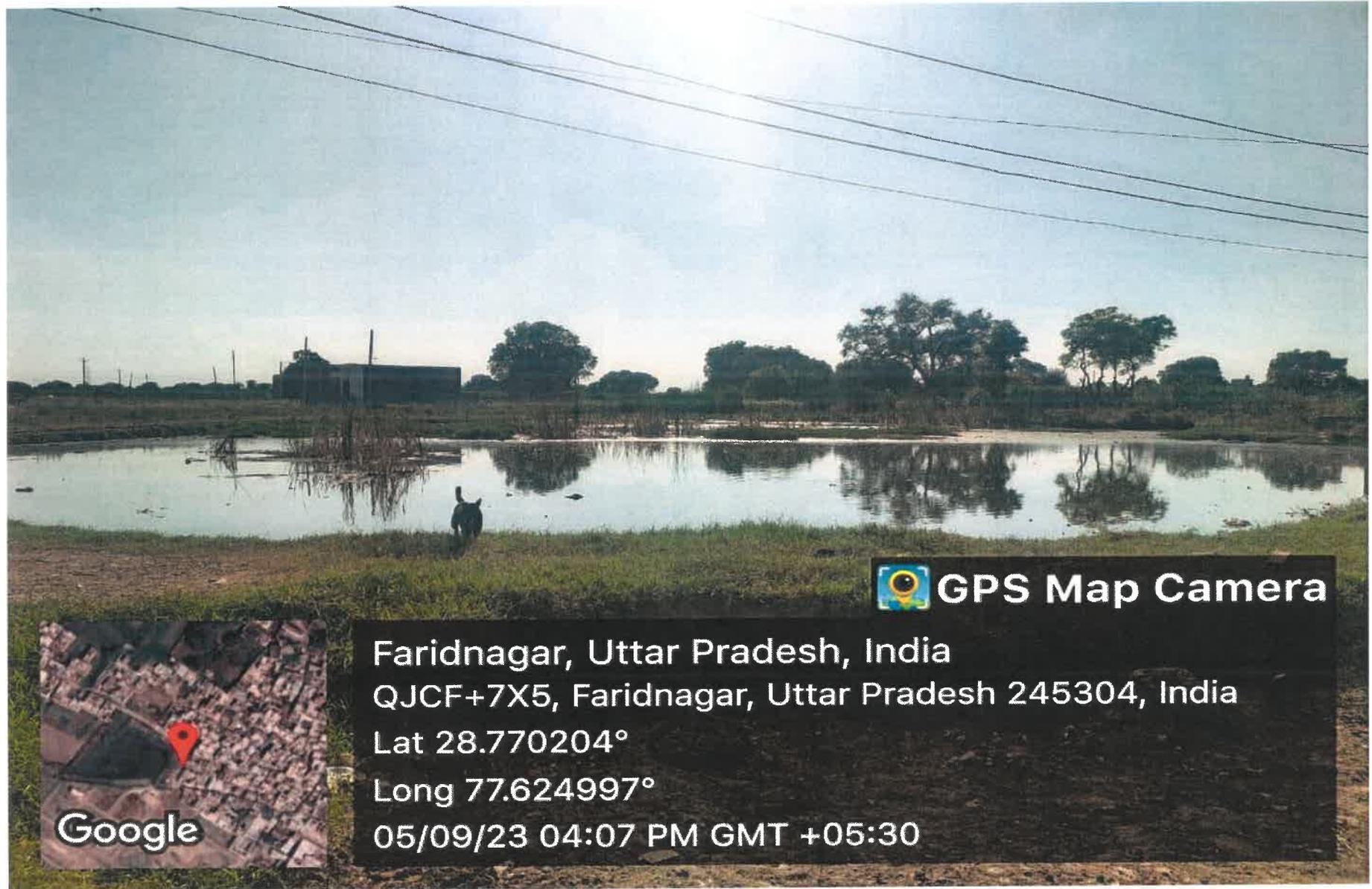
Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- contain water Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- two side of pond Commercial-No Agricultural- Yes Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-proposed for fish cultivation

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process Proposed for fish cultivation
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond will be used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed beautification of pond



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N.P. Faidnagar,
Gharjabad.

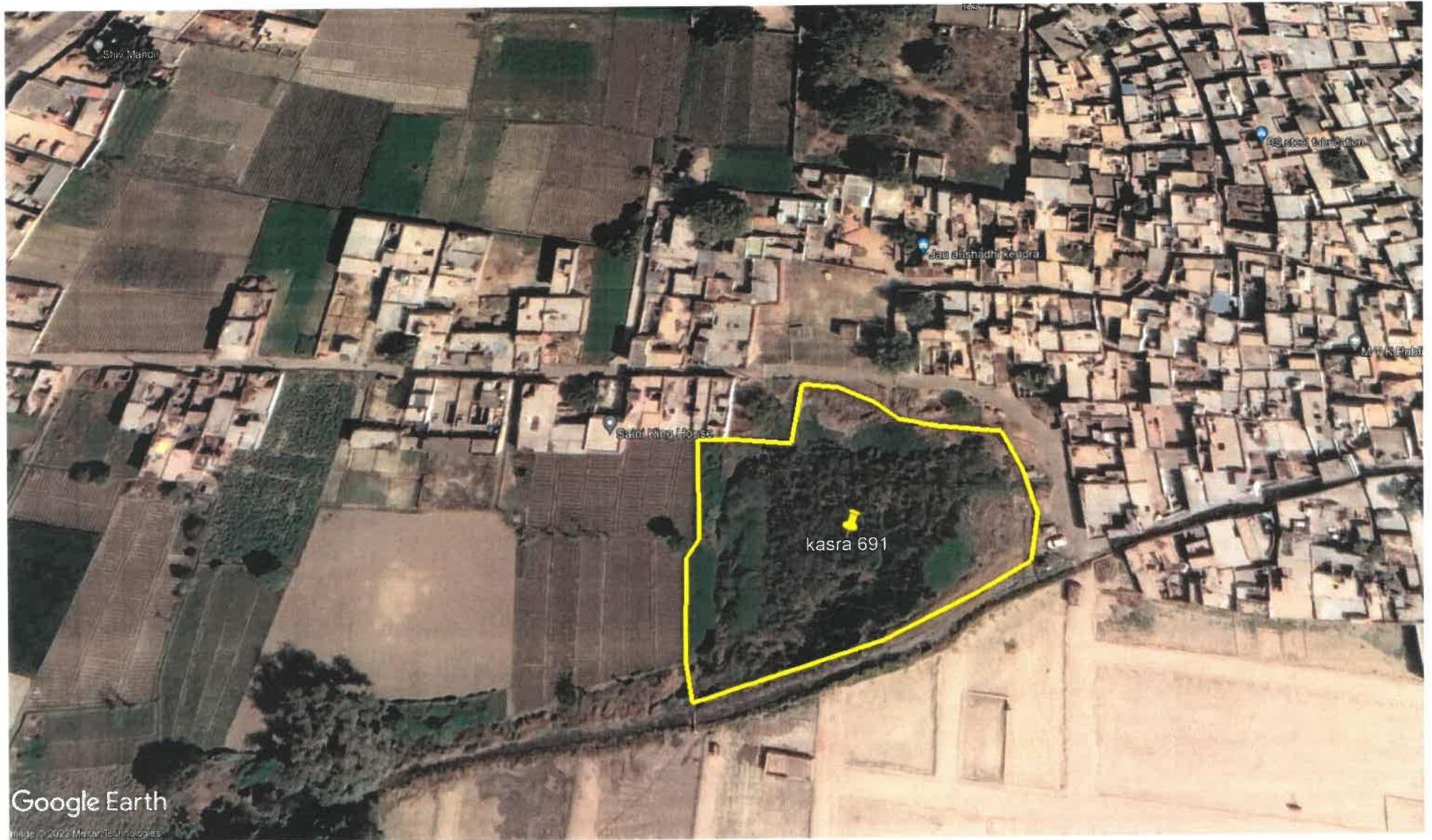


 **GPS Map Camera**

Faridnagar, Uttar Pradesh, India
QJCF+7X5, Faridnagar, Uttar Pradesh 245304, India
Lat 28.770204°
Long 77.624997°
05/09/23 04:07 PM GMT +05:30







PHYSICAL DESCRIPTION	
Name of the pond	Ward no-3 Mohalla, Gautampuri, pust chowki, behind hospital
Location of the pond	Ward No- 3 Faridnagar, Ghaziabad, U.P.
Khasra No-	1103
Area of the pond	0.3670 Hactare
Existing area of the pong	0. 3670
Type of pond	Waste water- grey water Fresh water- no proposed for fish cultivation
Current status of pond	Polluted- 50% existing area covered by weeds and silt Dry- No Encroached-Yes
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- grey water Treated water from WWTP- Not exist WWTP

Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- rain water Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- yes Commercial-No Agricultural- Yes Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-Proposed

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process Proposed for fish cultivation
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond will be used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed beautification of pond • Proposed for fish cultivation

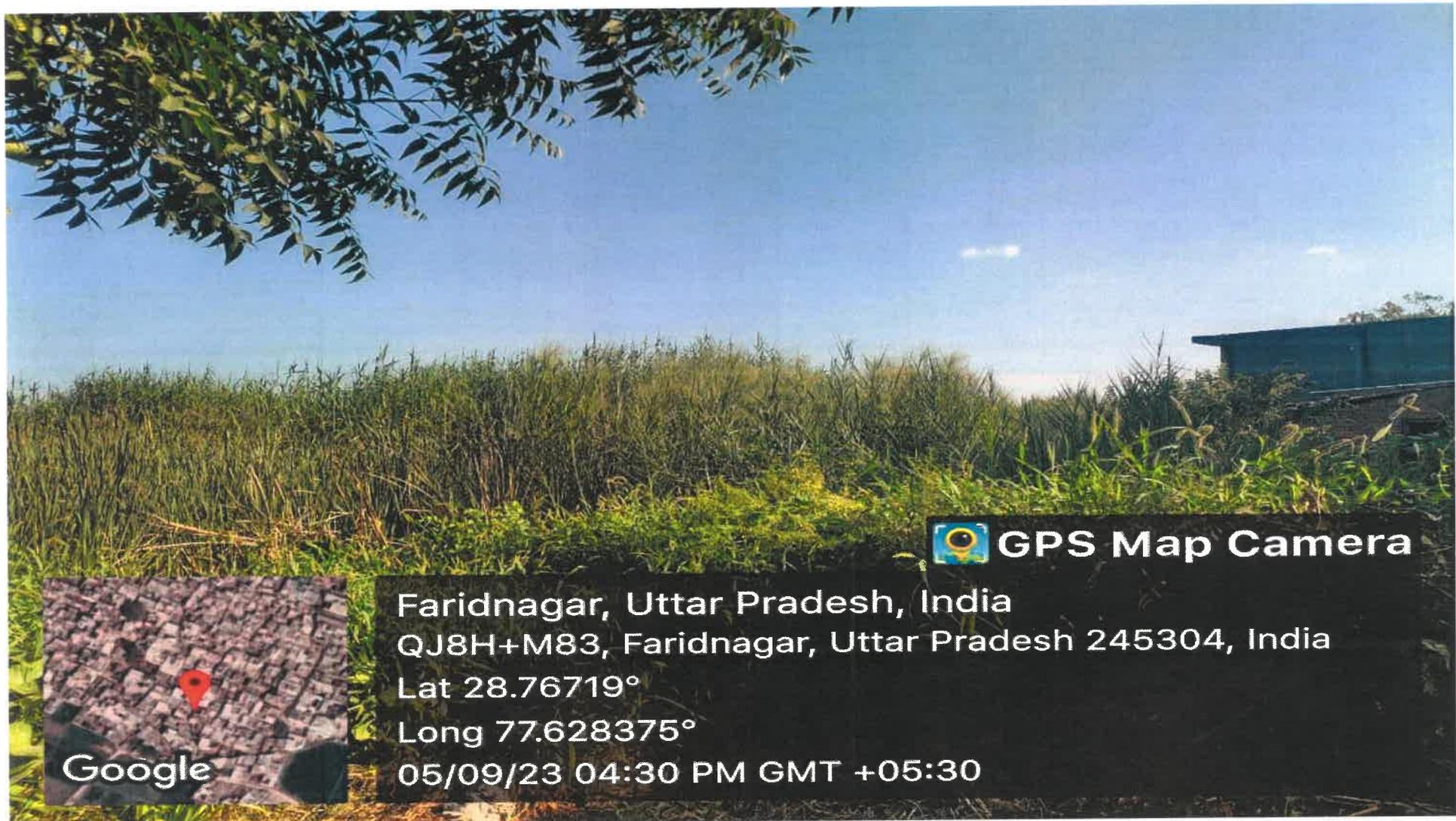

E.O.
M.P.
Fardmoyan,
Gharjabad.



 **GPS Map Camera**

Faridnagar, Uttar Pradesh, India
QJ8J+V47, Faridnagar, Uttar Pradesh 245304, India
Lat 28.767186°
Long 77.62977°
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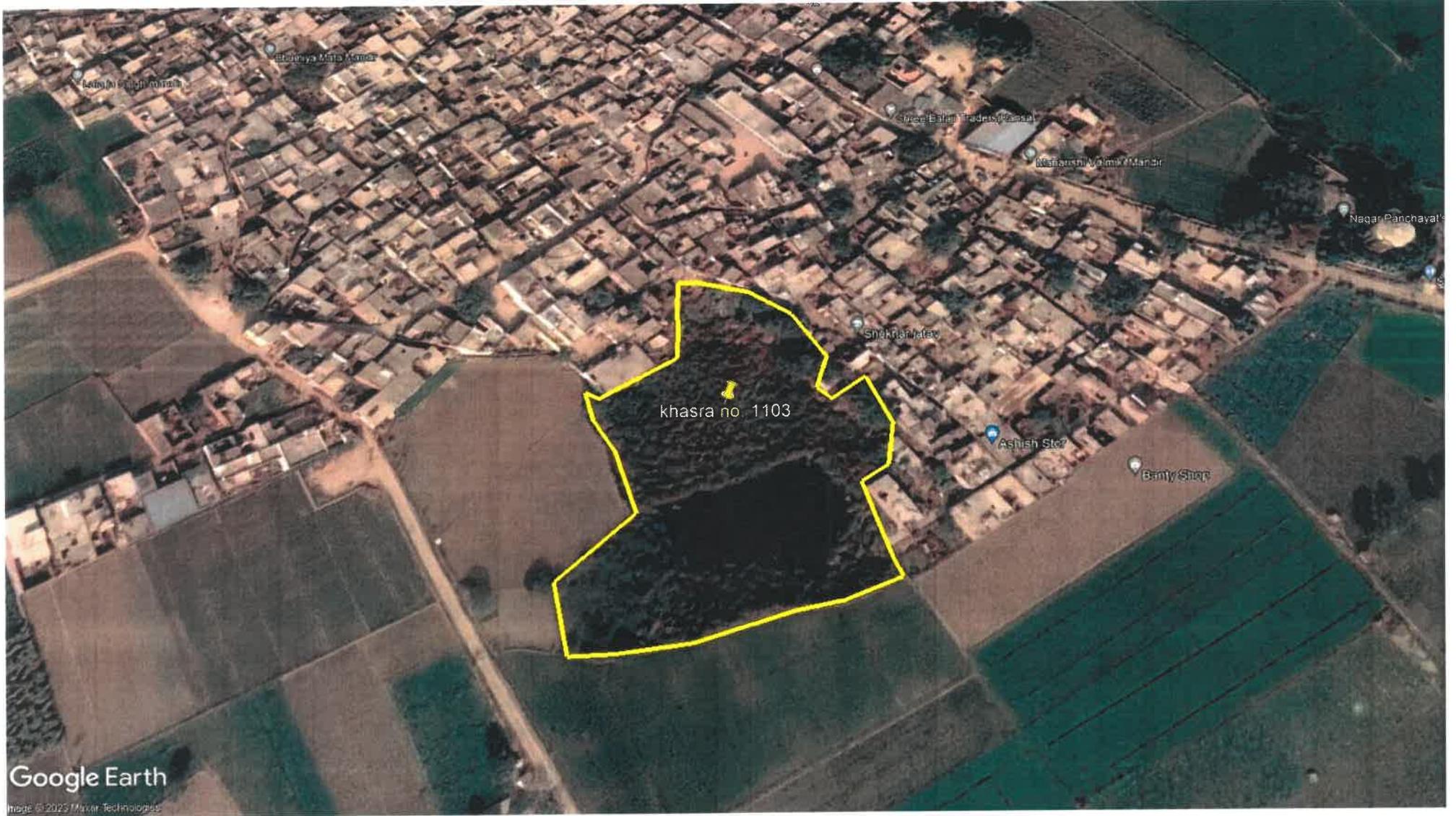


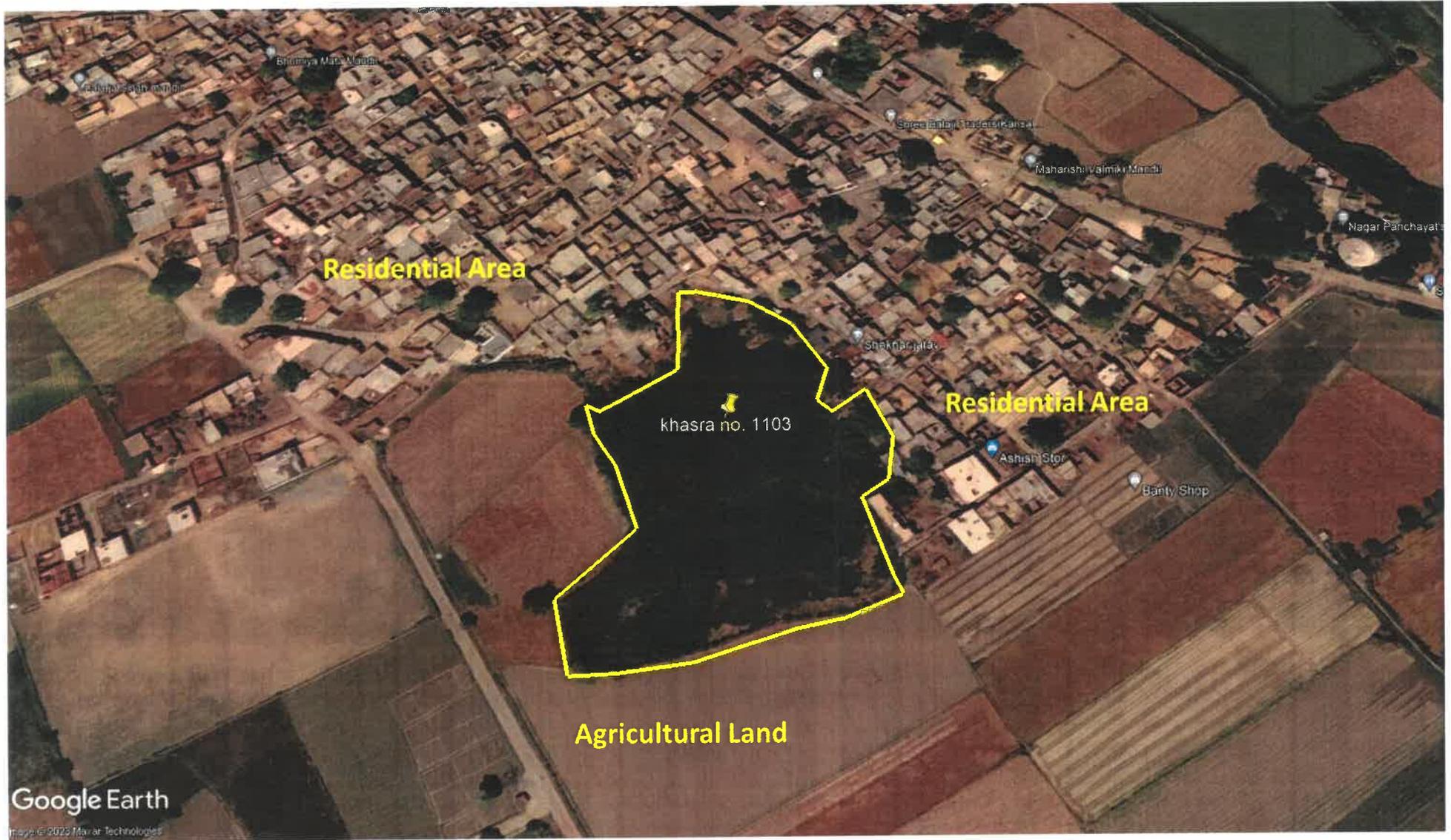


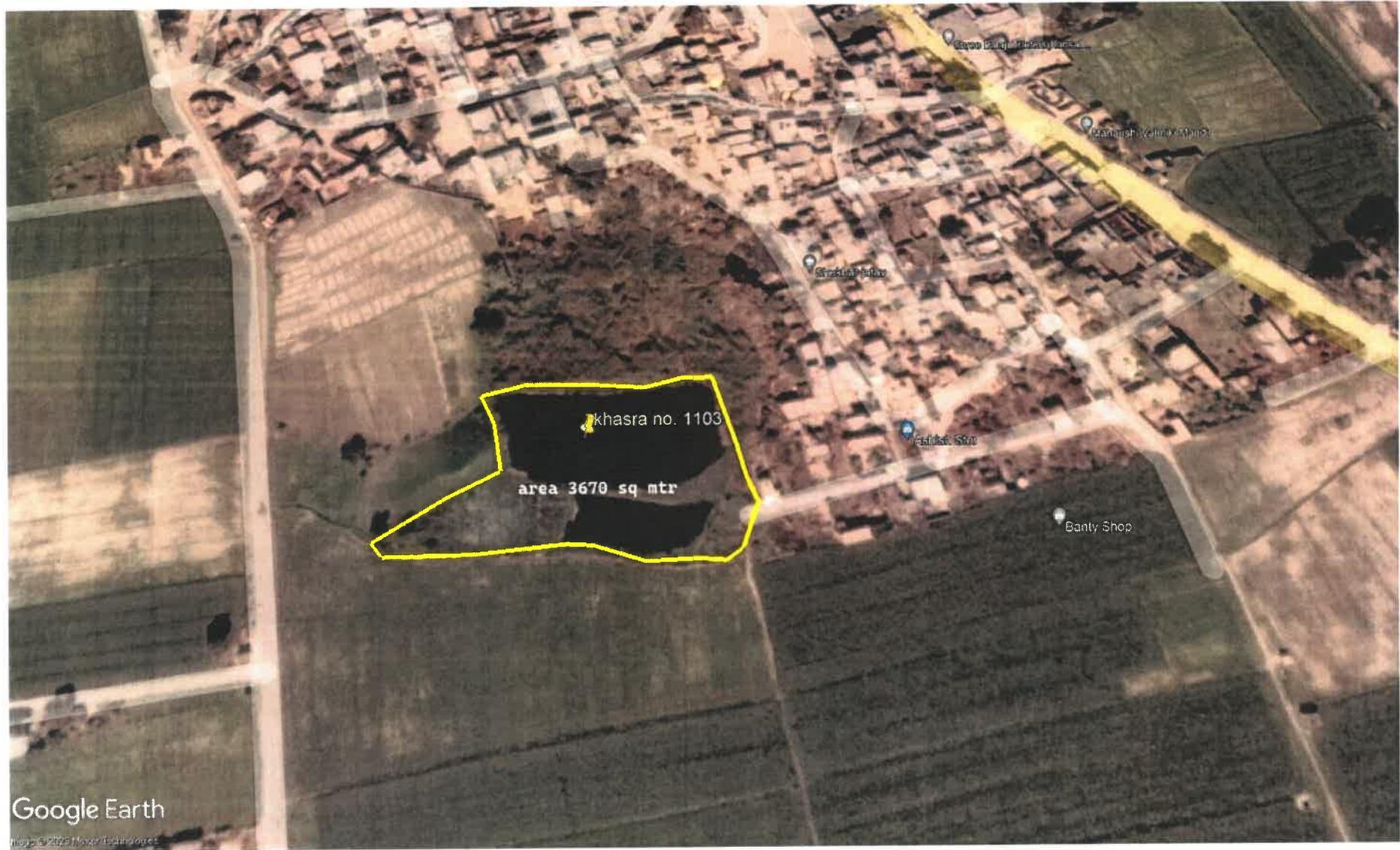
GPS Map Camera



Faridnagar, Uttar Pradesh, India
QJ8H+M83, Faridnagar, Uttar Pradesh 245304, India
Lat 28.76719°
Long 77.628375°
05/09/23 04:30 PM GMT +05:30







PHYSICAL DESCRIPTION	
Name of the pond	Ward no-3 Mohalla, Gautampuri, near Soran Sabhasad
Location of the pond	Ward No- 3 Faridnagar, Ghaziabad, U.P.
Khasra No-	1047 & 1046
Area of the pond	0.0380 Hactare (1046) 0.7840 Hactare (1047)
Existing area of the pong	0.0380 Hactare (1046) 0.7840 Hactare (1047)
Type of pond	Waste water- gray water Fresh water- No Proposed for fish cultivation
Current status of pond	Polluted- almost clean Dry- No Encroached-
Source of water inflow	Rainwater- in rainy season from catchment area Runoff water- rain water from catchment area River/canal- No Waste water drain- gray water Treated water from WWTP- Not exist WWTP

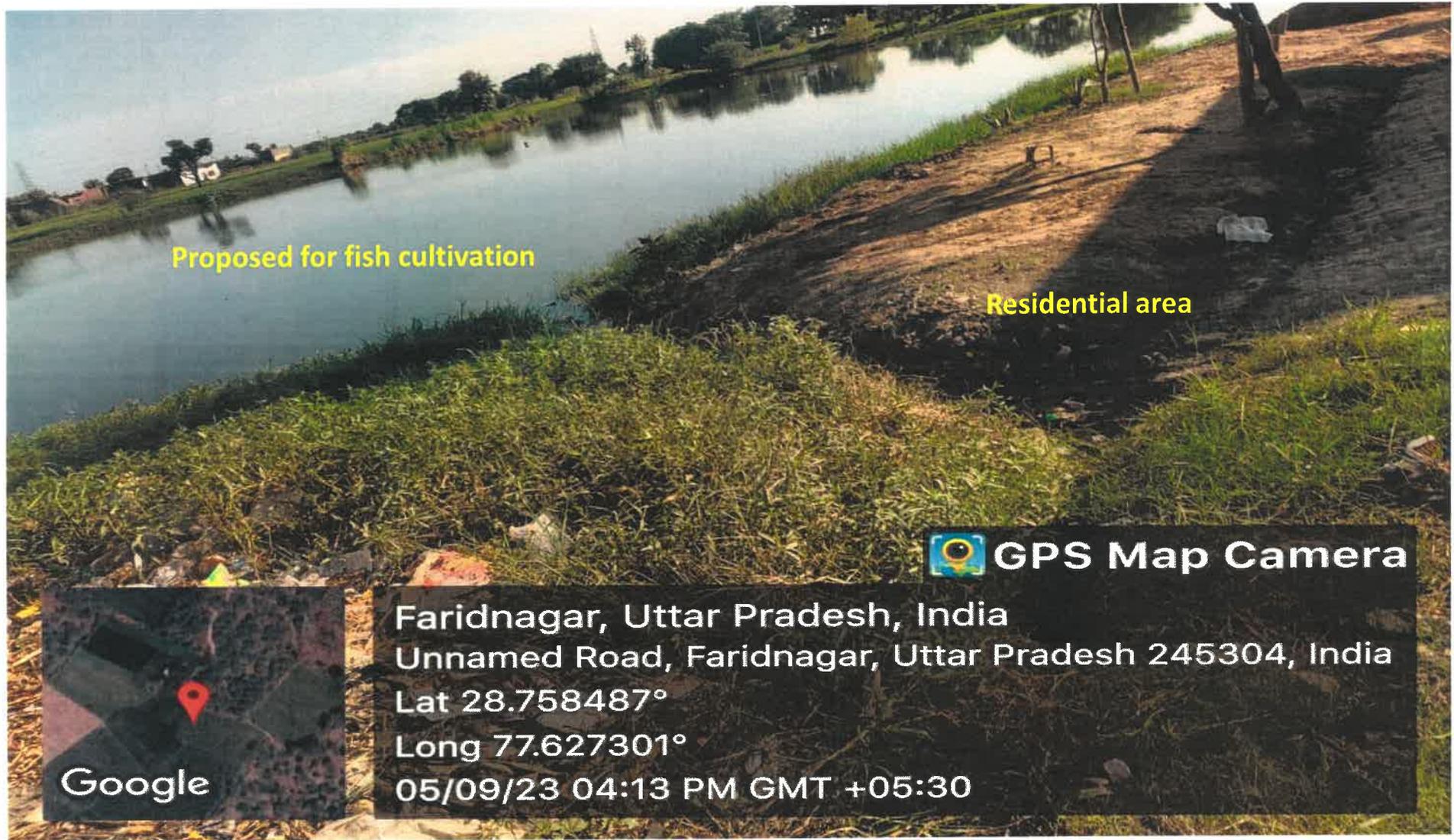
Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- water from bore well to maintain during fish cultivation Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- yes (two side of pond) Commercial-No Agricultural- Yes (two side of pond) Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process Proposed for fish cultivation
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment- Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-10 to 15 % of pond area Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond will be used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed for fish cultivation

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N.P. Faridnagar,
Ghaziabad.



Proposed for fish cultivation

Residential area

 **GPS Map Camera**



Faridnagar, Uttar Pradesh, India
Unnamed Road, Faridnagar, Uttar Pradesh 245304, India
Lat 28.758487°
Long 77.627301°
05/09/23 04:13 PM GMT +05:30



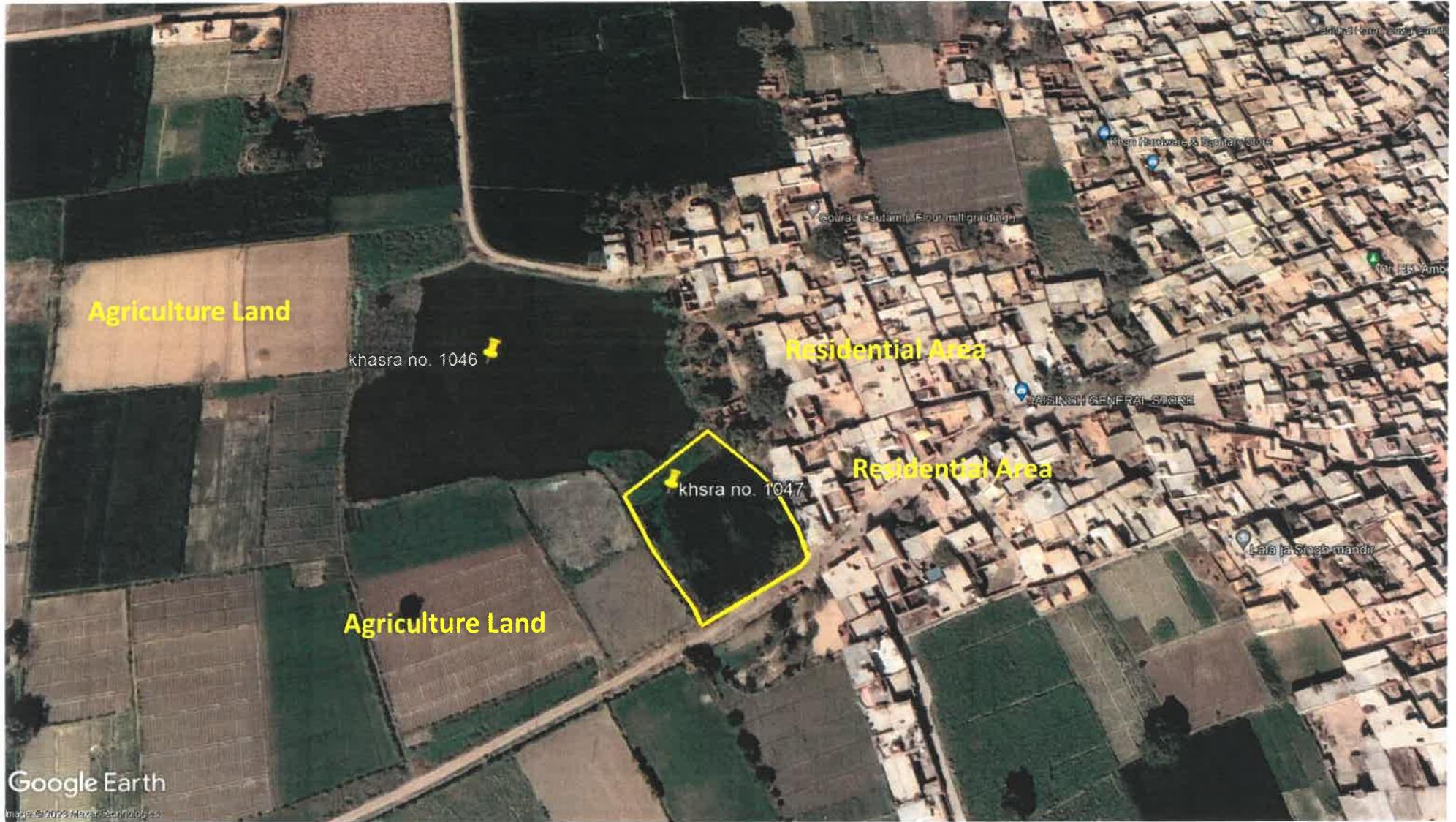
Weeds

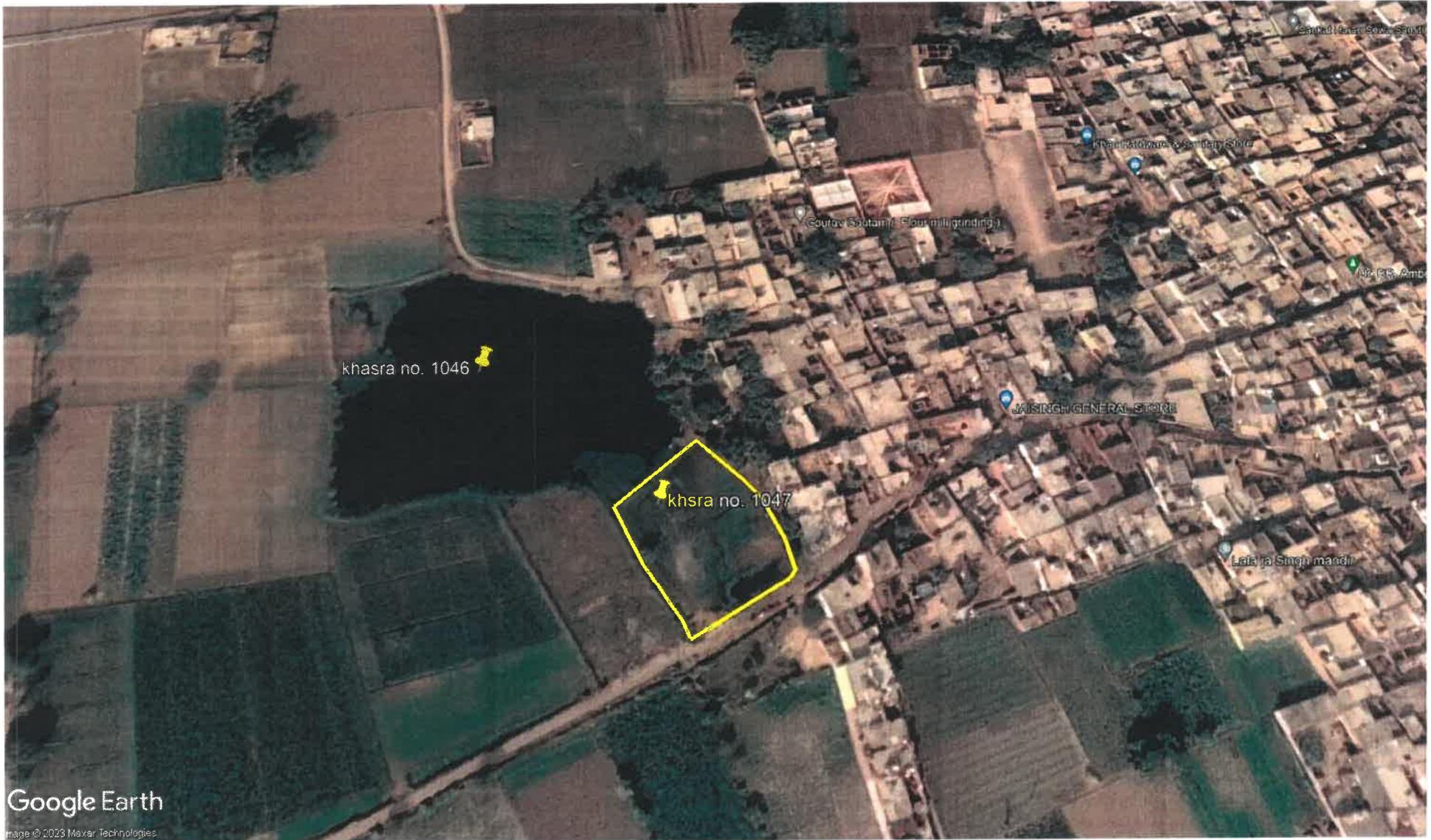
Silt/ Weeds

 **GPS Map Camera**

Faridnagar, Uttar Pradesh, India
QJ8G+XJX, Faridnagar, Uttar Pradesh 245304, India
Lat 28.766426°
Long 77.625864°
13/09/23 12:09 PM GMT +05:30









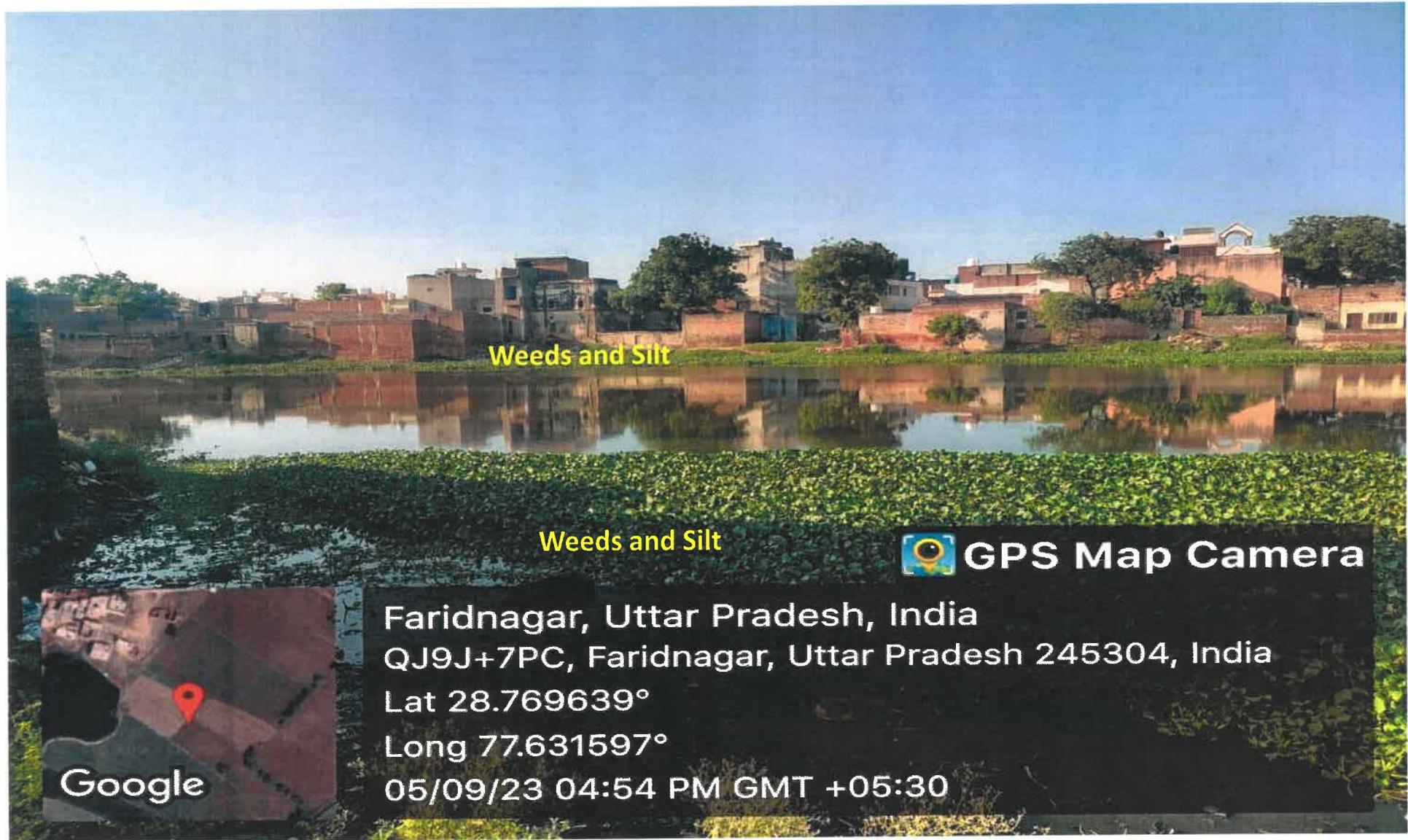
PHYSICAL DESCRIPTION	
Name of the pond	Ward no-7 Mohalla, Bhojpurian, Bada Talab
Location of the pond	Ward No- 7 Faridnagar, Ghaziabad, U.P.
Khasra No-	1128
Area of the pond	3.0480 Hactare
Existing area of the pong	2.3400
Type of pond	Waste water- grey water Fresh water- No Proposed for fish cultivation
Current status of pond	Polluted- almost clean Dry- No Encroached-Yes
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- grey water/fresh water Treated water from WWTP- Not exist WWTP

Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- water from bore well, for fish cultivation Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- Yes (Three side of Pond) Commercial-No Agricultural- Yes (one side of pond) Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-Proposed

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process Proposed for fish cultivation
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond will be used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Demarcation of boundaries • Removal of Weeds and Silt • Improvement in water inlet system to check solids. • Proposed beautification of pond • Walkway on residential side

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 N.P. Faridnagar,
 Ghazipur.



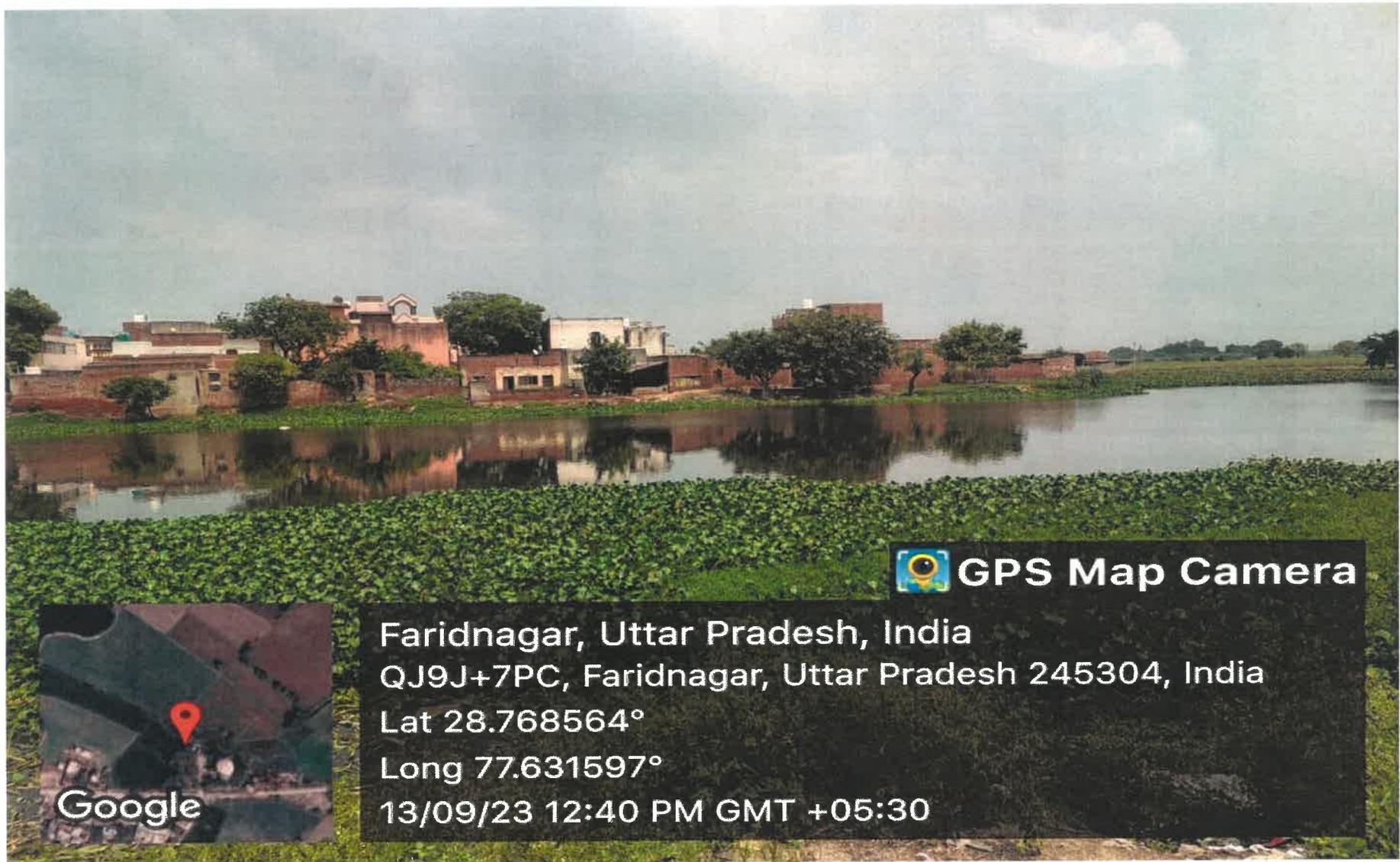
Weeds and Silt

Weeds and Silt

 **GPS Map Camera**

Faridnagar, Uttar Pradesh, India
QJ9J+7PC, Faridnagar, Uttar Pradesh 245304, India
Lat 28.769639°
Long 77.631597°
05/09/23 04:54 PM GMT +05:30









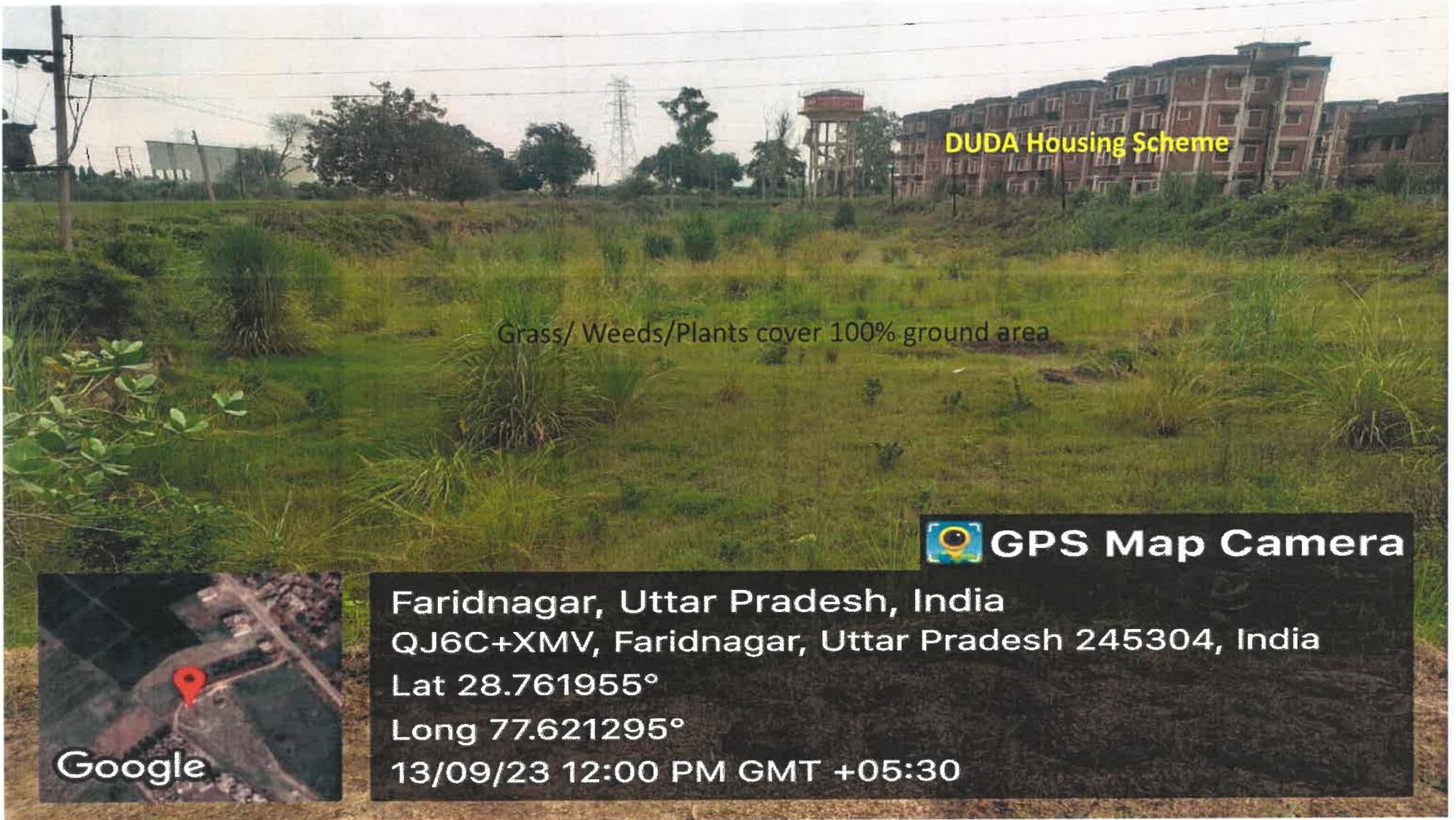
PHYSICAL DESCRIPTION	
Name of the pond	Ward no-3 Mohalla, Gautampuri, Oppsite Duda complex
Location of the pond	Ward No- 3 Faridnagar, Ghaziabad, U.P.
Khasra No-	980
Area of the pond	0.8090 Hactare
Existing area of the pong	0.8090
Type of pond	Waste water- No water Fresh water- Can be used for fish cultivation
Current status of pond	Polluted- Dry,(expected Rainy Season) Dry- Yes Encroached-
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain-No Treated water from WWTP- Not exist WWTP

Does pond dry-out completely/frequently	Throughout the year- Dry (expected rainy season) During summer season only- water from bore well, if proposed for fish cultivation Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- yes (one side) Commercial-No Agricultural- Yes (three side) Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process Proposed for fish cultivation
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-No Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes (one side) Encroachment- Weeds/ grass /Plants covered 100% ground area of Pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond can be used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Demarcation of boundaries • Removal of Weeds/Plants/Grass • Develop water inlet system to check solids. • Require beautification of pond

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 N.P. Faridnagar,
 Ghazipur.



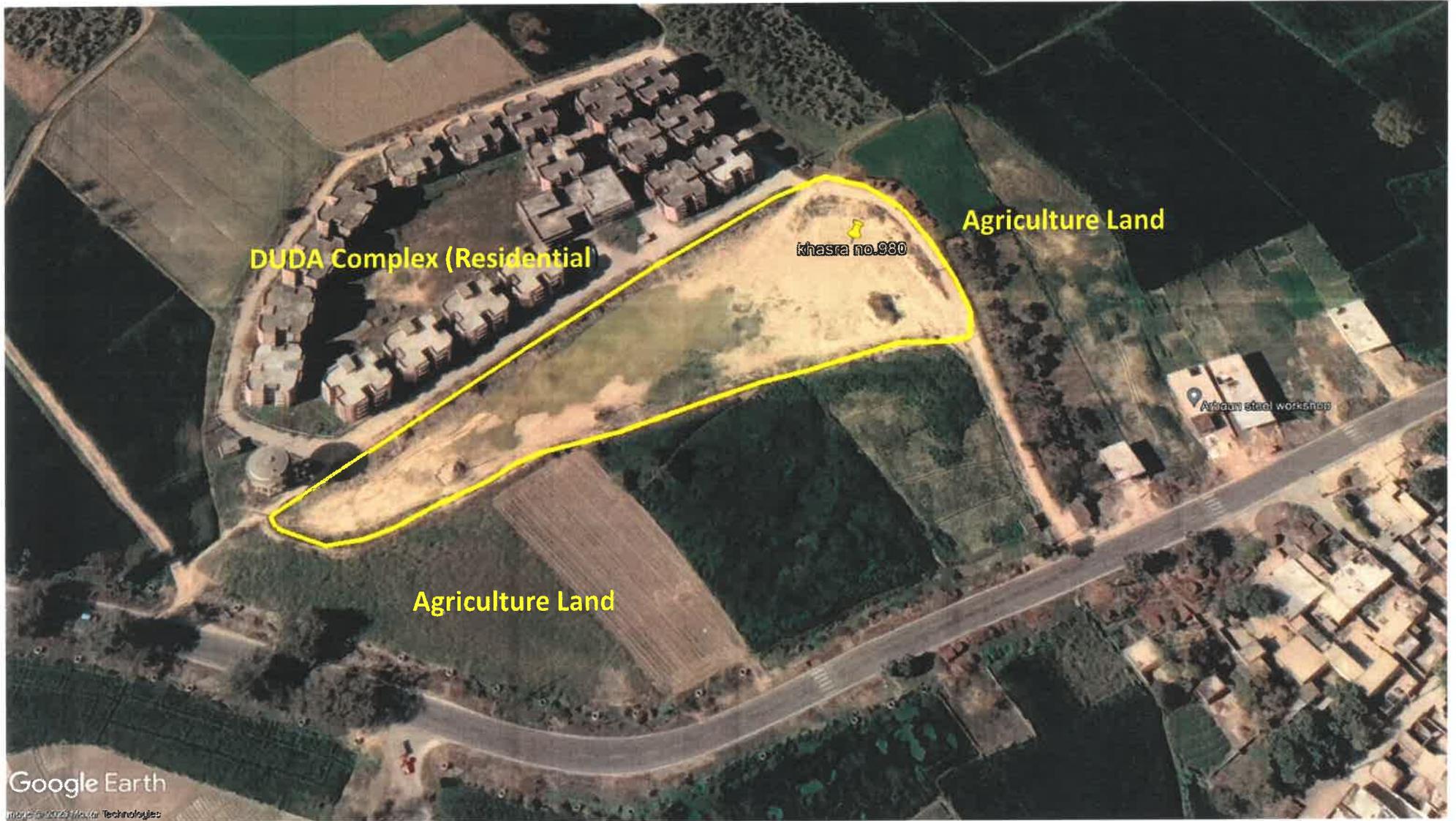
DUDA Housing Scheme

Grass/ Weeds/Plants cover 100% ground area

 **GPS Map Camera**

Faridnagar, Uttar Pradesh, India
QJ6C+XMV, Faridnagar, Uttar Pradesh 245304, India
Lat 28.761955°
Long 77.621295°
13/09/23 12:00 PM GMT +05:30









PHYSICAL DESCRIPTION	
Name of the pond	Ward no-3 Mohalla, Gautampuri, near soran sabhasad
Location of the pond	Ward No- 3 Faridnagar, Ghaziabad, U.P.
Khasra No-	1046
Area of the pond	0.7840 Hactare
Existing area of the pong	0.7823
Type of pond	Waste water- grey water Fresh water- to maintain water level in summer season for fish cultivation
Current status of pond	Polluted- almost clean Dry- No Encroached-
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- grey water Treated water from WWTP- Not exist WWTP

Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- water from borewell to maintain water level for fish Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- No Commercial-No Agricultural- Yes Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

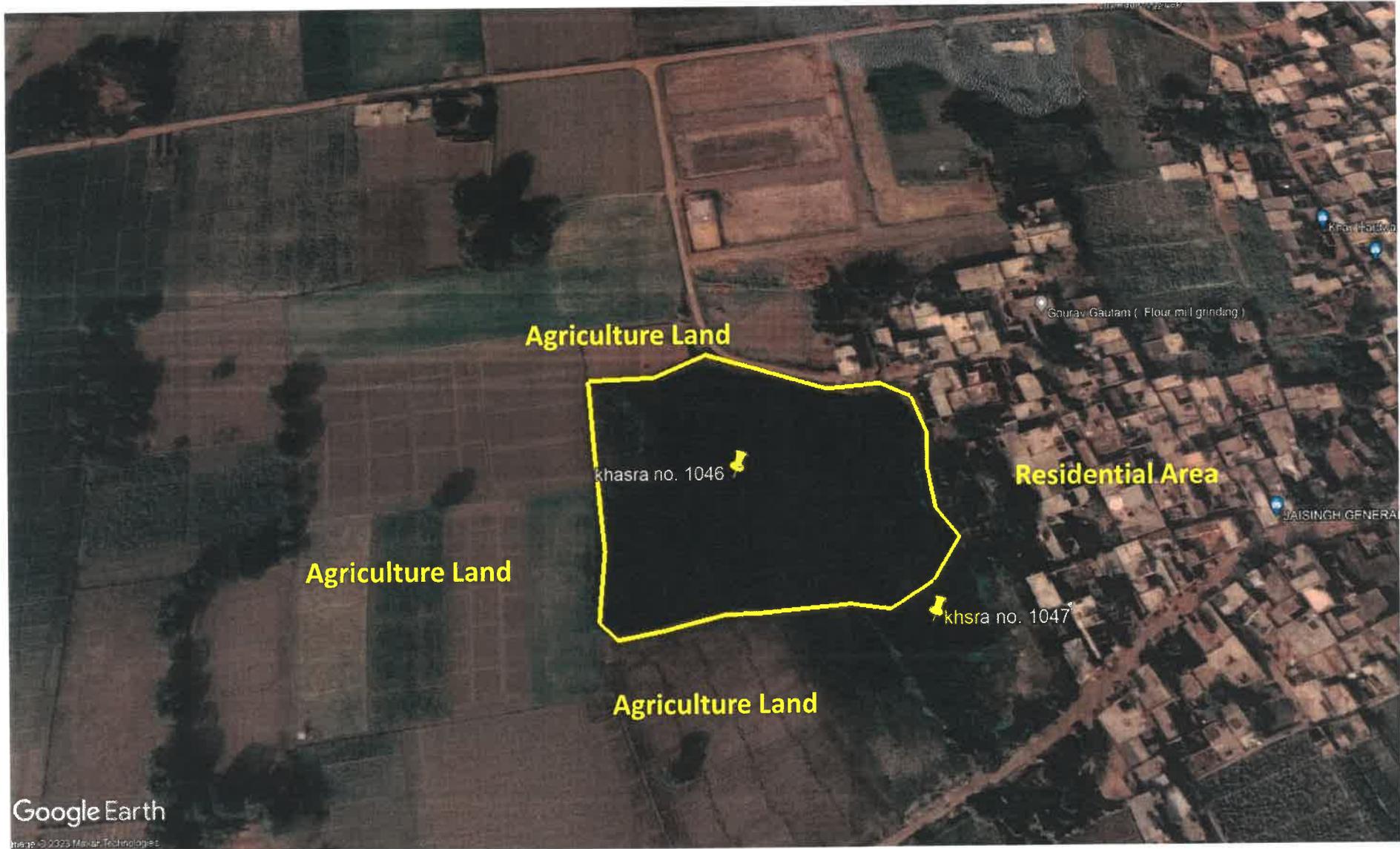
Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process Proposed for fish cultivation
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond will be used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed beautification of pond

High

E.O.
N.P. Faridnagar
Ghaziabad.







PHYSICAL DESCRIPTION	
Name of the pond	Ward no-3 Mohalla, Gautampuri, behind maharaja agrasain school
Location of the pond	Ward No- 3 Faridnagar, Ghaziabad, U.P.
Khasra No-	585
Area of the pond	0.4170 Hactare
Existing area of the pong	0.1878
Type of pond	Waste water- grey water Fresh water- to maintain water level in summer season for fish cultivation
Current status of pond	Polluted- Silt and Weeds covered 60 area Dry- almost Encroached-
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- grey water Treated water from WWTP- Not exist WWTP

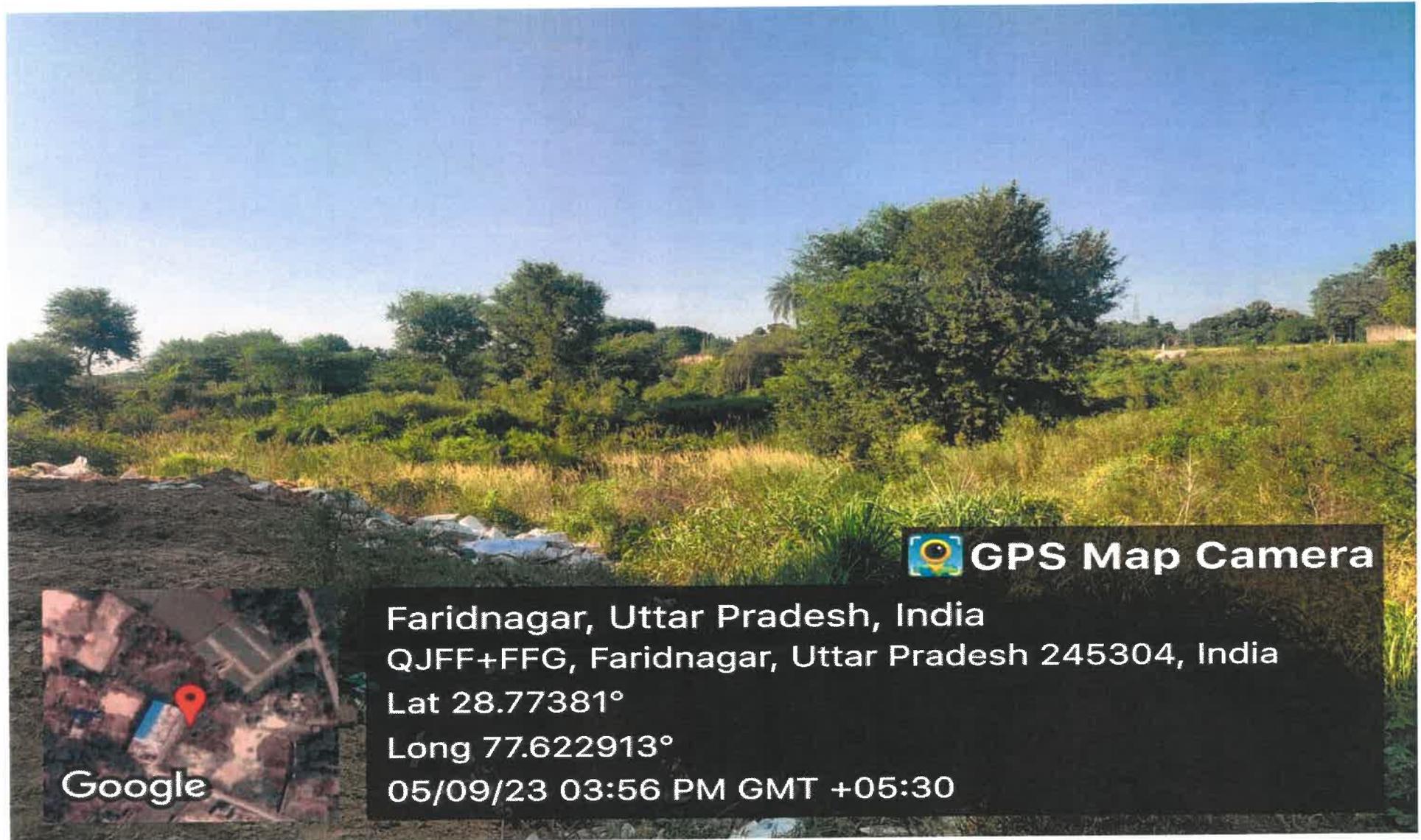
Does pond dry-out completely/frequently	Throughout the year- Rainy season only During summer season only- Dry Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- No Commercial-No Agricultural- Yes (all side) Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No
Source of pollution (from municipal solid waste) and problem	Silt and Weeds Covered 50% area Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Removal of Sludge and weeds • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed beautification of pond

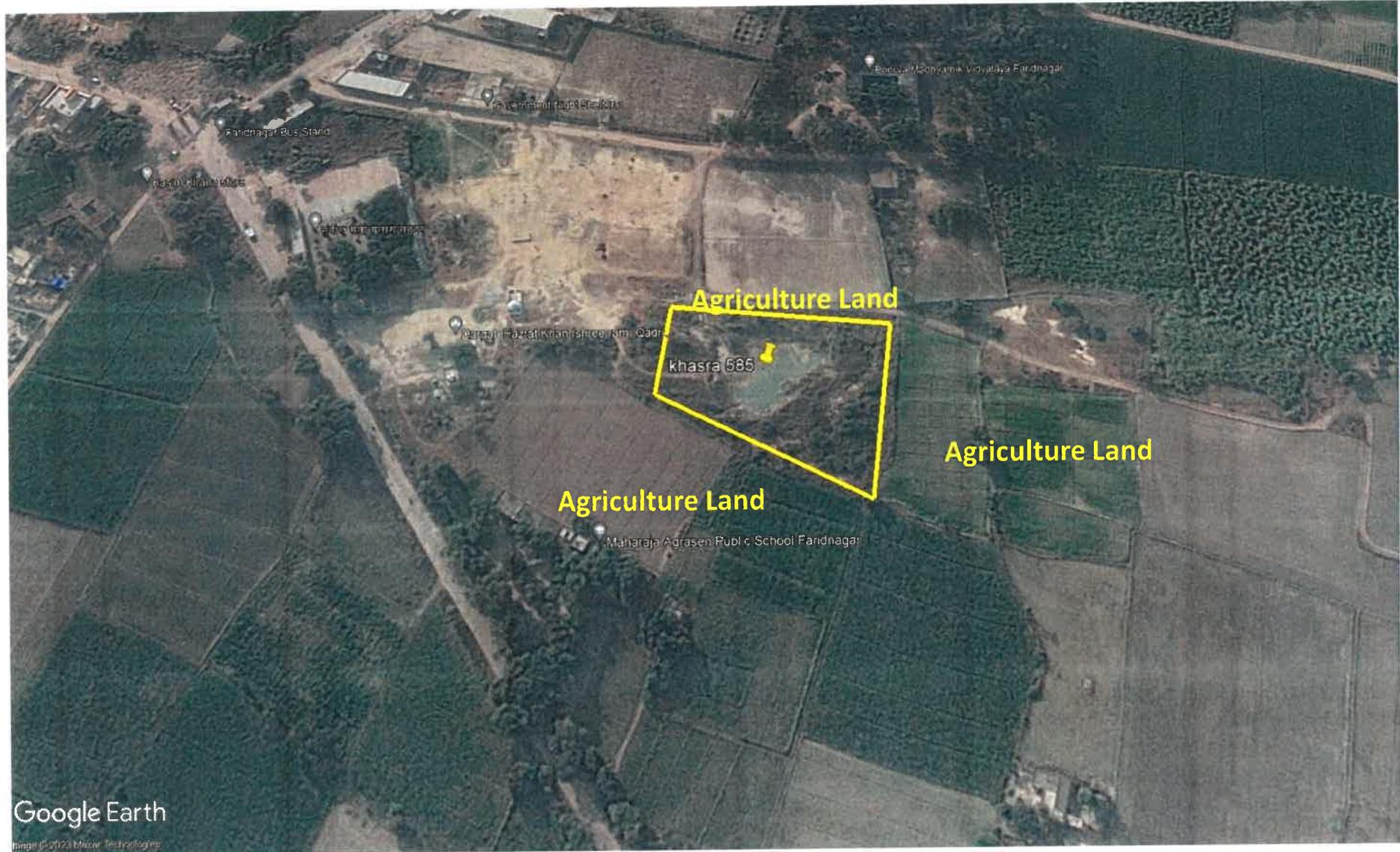
Handwritten signature

E.O.
 N.P. Faridnagar,
 Ghaziabad.



 **GPS Map Camera**

Faridnagar, Uttar Pradesh, India
QJFF+FFG, Faridnagar, Uttar Pradesh 245304, India
Lat 28.77381°
Long 77.622913°
05/09/23 03:56 PM GMT +05:30





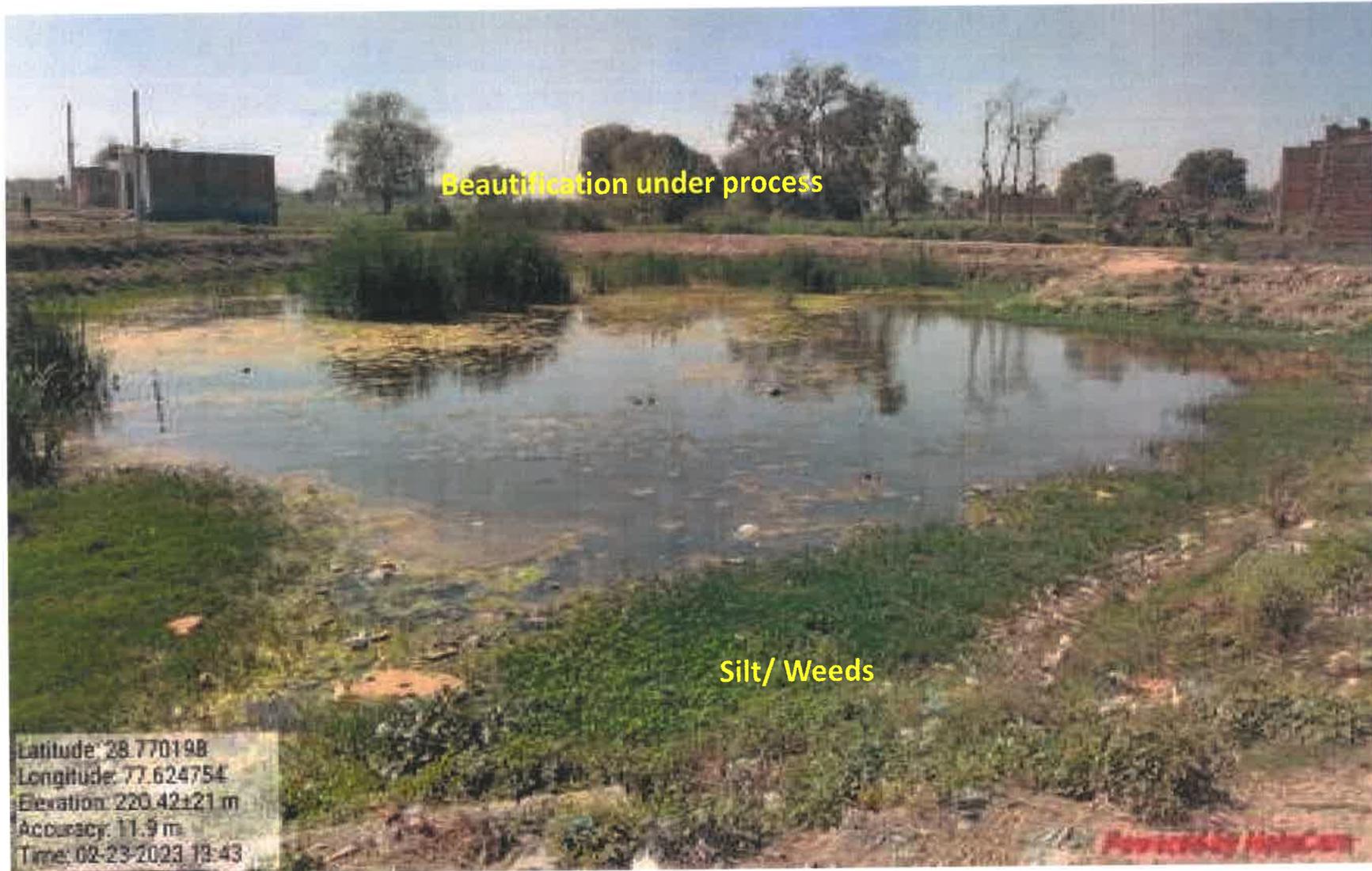
PHYSICAL DESCRIPTION	
Name of the pond	Ward no-3 Mohalla, Gautampuri, Jatt ki Maddhaya, Amarala Seema
Location of the pond	Ward No- 3 Faridnagar, Ghaziabad, U.P.
Khasra No-	609
Area of the pond	0.1520 Hactare
Existing area of the pong	0.1520 Hactare
Type of pond	Waste water- grey water Fresh water- to maintain water level in summer season for fish cultivation
Current status of pond	Polluted- almost clean Dry- No Encroached-Yes
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- grey water/fresh water Treated water from WWTP- Not exist WWTP

Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- water from borewell Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- No Commercial-No Agricultural- Yes Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

Function of pond	Ground water recharge-Yes Flood mitigation-Yes (Partly) Tourism-No Socio-cultural activity-No Aesthetic-Are under process Proposed for fish cultivation
Source of pollution (from municipal solid waste) and problem	Biodegradable waste-No Non-biodegradable waste-No C&D Waste-No Hazardous waste-No Religious idols-No
Source of pollution (from municipal waste water) and problem	Domestic waste water-Yes Industrial waste water-No Agricultural runoff water-Only in Rainey season Open defecation-No Sewage water-No Cattle manure/dairy waste-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond will be used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Desalting and weeds removal • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed beautification of pond


 E.O.
 N.P. Faridnagar
 Ghaziabad.



PHYSICAL DESCRIPTION	
Name of the pond	Ward no-3 Mohalla, Gautampuri, Jatt ki Maddhaya, Amarala Seema
Location of the pond	Ward No- 3 Faridnagar, Ghaziabad, U.P.
Khasra No-	1128
Area of the pond	3.0480 Hactare
Existing area of the pong	2.340
Type of pond	Waste water- grey water Fresh water- to maintain water level in summer season for fish cultivation
Current status of pond	Polluted- almost clean Dry- No Encroached-Yes
Source of water inflow	Rainwater- in rainy season Runoff water- rain water from catchment area River/canal- No Waste water drain- grey water/fresh water Treated water from WWTP- Not exist WWTP

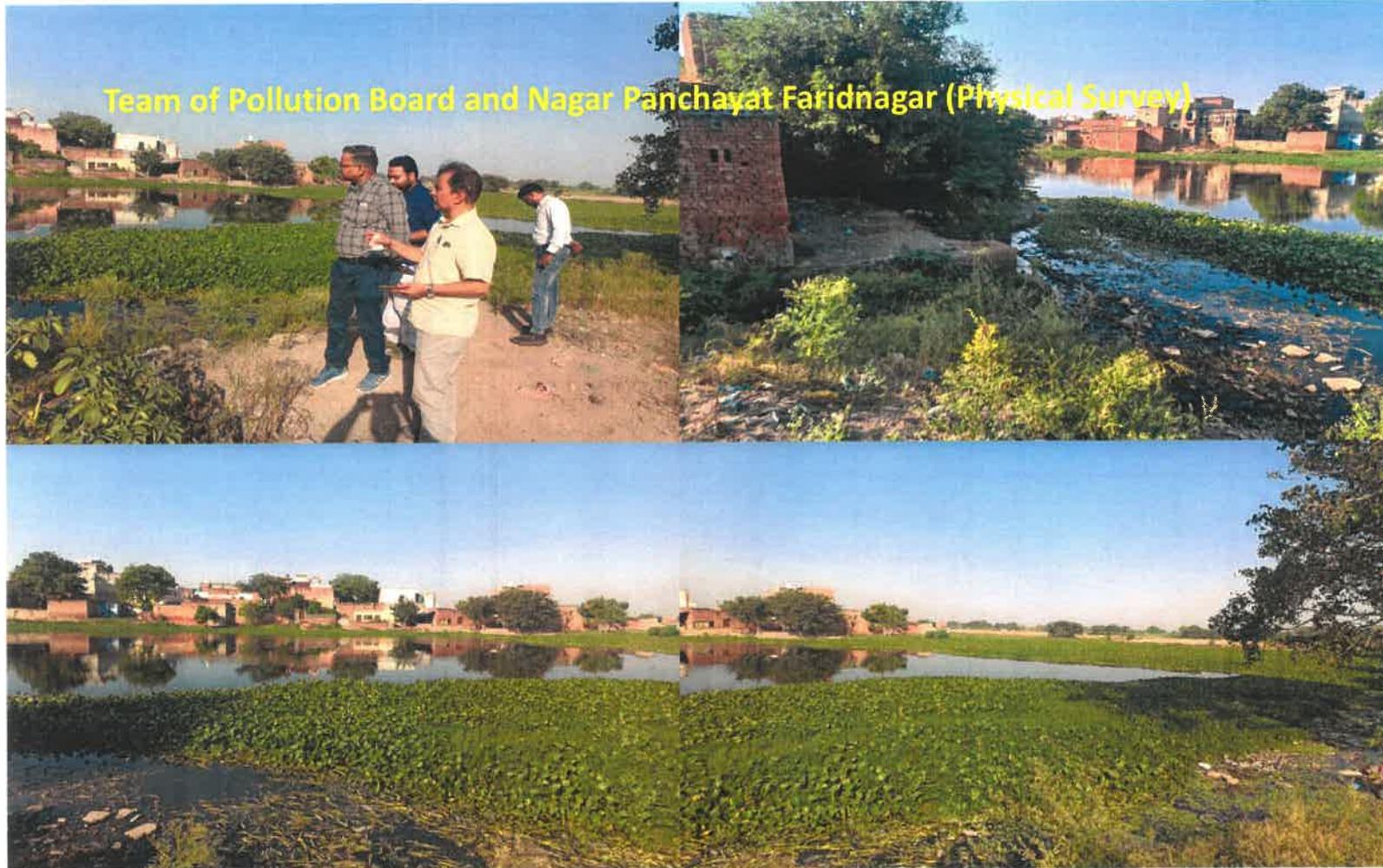
Does pond dry-out completely/frequently	Throughout the year- contain water During summer season only- water from borewell Rarely/never- No
Catchment of the pond	
Land use of the catchment area	Residential- No Commercial-No Agricultural- Yes Industrial- No
Total population of the town	12785 (2011) 16840 Approx. (Current)
Is pond used for any of those	Agriculture- No Horticulture-No Construction-No Fisheries-No

Major problem	Reduction in area-Yes Encroachment-Yes Deposition of silt on boundaries of pond Solid waste-No Aquatic weeds-No Decline or loss of fisheries-No Organic pollution-No Toxic pollution-No (Pond is being used for Fish cultivation)
Restoration activities required-	Proposed <ul style="list-style-type: none"> • Desalting and weeds removal • Demarcation of boundaries • Improvement in water inlet system to check solids. • Proposed beautification of pond

Krish
 E.O.
 N.P. Faridnagar,
 Shahjahanabad.



Physical Survey of Ponds by Pollution Board Team with Municipal official at Faridnagar



Conclusion:

- Nagar Panchayat Faridnagar surveyed all the existing ponds as directed by the Hon'ble NGT, survey containing GIS mapping, physical status of ponds, source of water inlet, selection of ponds for fish cultivation and beautification of ponds. During the physical survey and GIS, mapping, five ponds out of 14 ponds are encroached. Sub- Divisional Magistrate, Tehsil- Modinagar, form a committee for Measurement and demarcation of Ponds, the of demarcation of ponds are under process.
- Nagar Panchayat having limited resources and not is a position for **Restoration and Rejuvenation** of ponds, nagar Panchayat requested to Nagar Vikas (Directorate of Urban Local Bodies, govt. of U.P) for Restoration and Rejuvenation of all the existing ponds, as directed by **Central Pollution Control Board (CPCB)**

High
E.O.
N.P. Faridnagar.
Chhizabad



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 195/एन०जी०टी०-161/ओ०ए०नं-887/2023

दिनांक 09/05/2023

सेवा में,

1. उपजिलाधिकारी, मोदीनगर, गाजियाबाद।
2. अधिशासी अधिकारी, नगर पंचायत, फरीदनगर, गाजियाबाद।

विषय: मा० एन०जी०टी० नई दिल्ली में योजित OA No-877/2022 Paryavarna Mitra Versus State of Uttar Pradesh 8 Ors. में पारित आदेश दिनांक 21.04.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपर जिलामजिस्ट्रेट (नगर), गाजियाबाद के पत्रांक 3307/एसटी-ए.डी.एम.(सिटी)/2023 दिनांक 02.05.2023 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से अवगत कराया गया है कि मा० एन०जी०टी० नई दिल्ली में योजित OA No-877/2022 Paryavarna Mitra Versus State of Uttar Pradesh 8 Ors. में पारित आदेश दिनांक 21.04.2023 को पारित आदेश की प्रति पत्र के साथ संलग्नकर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक: उपरोक्तानुसार।

भवदीय

(उत्सव शर्मा)

क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनाार्थ एव आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. अपर जिलाधिकारी (नगर), गाजियाबाद।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विमूति खण्ड, गोमती नगर, लखनऊ 226010



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 2905/NGT-161/OA-877/2022/2023

दिनांक 18/03/2023

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Report of the Joint Committee in compliance of Hon'ble National Green Tribunal, Principal Bench, New Delhi Order dated 16-12-2022 in OA No-877/2022 Paryavarna Mitra Versus State of Uttar Pradesh & Ors.

Respected Sir,

With reference to the above-mentioned subject the Joint Committee inspected the site in compliance of Hon'ble National Green Tribunal, order dated 16-12-2022 in OA No-877/2022 Paryavarna Mitra Versus State of Uttar Pradesh & Ors. Joint Committee's report is hereby submitted for kind perusal and necessary action please.

Enclosure: Joint report.

Yours Sincerely


(Utsav Sharma)
Regional Officer

Copy to:

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.


Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 877 OF 2022**

IN THE MATTER OF:

Paryavaran Mitra

...Applicant

Versus

State of Uttar Pradesh

...Respondent(s)

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FILED BY



UTSAV SHARMA

Regional Officer, UPPCB
Ghaziabad

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 877/2022

In the matter of:

Paryavaran Mitra

...Applicant

Versus

State of Uttar Pradesh

...Respondent(s)

STATUS REPORT ON BEHALF OF THE JOINT COMMITTEE OF DISTRICT ADMINISTRATION, GHAZIABAD, MUNICIPAL CORPORATION, GHAZIABAD, STATE WETLAND AUTHORITY AND UTTAR PRADESH POLLUTION CONTROL BOARD WITH RESPECT TO ORDER DATED 16.12.2022.

IT IS MOST RESPECTFULLY SHOWETH:

1. That, the instant matter was taken up by this Hon'ble Tribunal on basis of an application filed under Section 18 read with Sections 14 and 15 of the National Green Tribunal Act, 2010 by Paryavaran Mitra, a trust registered under the Indian Trust Act, 1982.
2. That in the said application, directions have been sought for removal of illegal encroachments from the area of the pond and its restoration and the applicant has submitted that a pond/talab/johad comprised in Khasra No. 10, 33, 310, 343, 355, 387 ँ, 609, 691, 980, 1046, 1047, 1103, 1109 and 1128 with a total area of 11.1350 hectares is situated at Kasba Farid

Nagar, Police Station Bhojpur, Tehsil Modi Nagar, District Ghaziabad, Uttar Pradesh.

3. That in the said application it has been alleged that the above said pond/talab/johad has been illegally encroached upon by construction of houses, animal sheds and other structures for residential and commercial purposes and the illegal encroachments have resulted in the pond being converted into mass sewage carrying toxic waste i.e. garbage, plastic, cardboard, thermocol, human waste , animal dung, acidic water, etc., and the natural form, flora and fauna of the pond has been totally destroyed.
4. That the Hon'ble Tribunal perused the said application on 16.12.2022 and in view of allegations made a Joint Committee comprising of representatives of Commissioner, Municipal Corporation, Ghaziabad, State Wetland Authority, State PCB and District Magistrate, Ghaziabad has been constituted for verifying factual position. Relevant portion of the order passed by the Hon'ble Tribunal on said date is as below:-

"...2. Prima facie, the allegations made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representatives of Commissioner, Municipal Corporation, Ghaziabad, State Wetland Authority, State PCB and District

Magistrate, Ghaziabad to direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representatives of the concerned project proponents, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance.

3. In case the Joint Committee observes any violation of consent conditions/environmental norms, then it shall forward a copy of its report to:-

(i) The concerned Project Proponents to enable them to comply with the recommendations in the report of the Joint Committee or file objections against the observations/recommendations contained in the same and file their response before this Tribunal as desired within one month from the date of receipt of a copy of the report of the Joint Committee by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF; and

(ii) The concerned Statutory Authorities including Commissioner, Municipal Corporation, Ghaziabad, State Wetland Authority, State PCB and District Magistrate, Ghaziabad to enable them to take appropriate remedial action, in accordance with Statutory provisions mandating them to take remedial action for prevention, control and abatement of environmental pollution/degradation and for protection and improvement of environment, by giving notice to/hearing the project proponent and following due process of law and they shall submit

their action taken reports separately within one month from the date of receipt of a copy of the report of the Joint Committee..."

5. That in capacity of being the nodal department, the State Pollution Control Board has got nomination done from the Office of the District Magistrate, Ghaziabad and sent a letter to Municipal Corporation, Ghaziabad and the Forest Department, Ghaziabad for seeking nominations on 23.12.2022 for carrying out the site visit for factual verification by means of a site visit. Copy of the said letter is annexed as ***Annexure I***.
6. That the Shri Arun Kumar Yadav, Additional Municipal Commissioner, Municipal Corporation, Ghaziabad, the nominated member of Municipal Corporation, Ghaziabad has informed that the Farid Nagar area is outside the geographical jurisdiction of Municipal Corporation, Ghaziabad and concerns *Nagar Panchayat*, Farid Nagar. Accordingly, Executive Officer, Nagar Panchayat, Farid Nagar, Ghaziabad has been inducted into the Joint Committee.
7. That the said area was inspected by the nominated members of the above-mentioned Joint Committee on 21.02.2023. At the time of inspection, Shri Vipin Kumar Singh Sengar, Executive Officer, Nagar Panchayat, Farid Nagar apprised the Committee that the *Khasras* stated in the application are not of one Pond/*Talab/Johad* but of fourteen different water bodies situated in different wards/*mohallas* of the Nagar Panchayat as per

revenue records. Details of these as provided by the Executive Officer are as below:

S.No.	Khasra No.	Ward/Mohalla	Area (in Hectare)
1	10	Ward no 08 Mohalla Teliyan Bhojpur Seema	0.7970
2	33	Ward no 08 Mohalla Teliyan Bhojpur Seema	0.5880
3	310	Ward no 10 Mohalla Kureshiyan Opposite Pump No 2 (Near Van Vibhaag)	0.0890
4	343	Ward no 10 Mohalla Kureshiyan Naya talab (Near Nafeesh's farm)	2.2950
5	355	Ward no 10 Mohalla Vyapariyan Nakawali (Near Mosque)	0.7080
6	387 ँ	Ward no 8 Mohalla Teliyan (Opposite Office)	0.7650
7	609	Ward no 03 Mohalla Gautampuri Jatt ki Maddhya Amarala Seema	0.1520
8	691	Ward no 5 Mohalla Rajputana Holi (Near Chowk)	0.2780
9	980	Ward no 03 Mohalla Gautam puri (Opposite DUDA Flats)	0.8090
10	1046	Ward no 3 Mohalla Gautam Puri (Near Soran Sabhasad)	0.7840
11	1047	Ward no 3 Mohalla Gautam Puri (Near Soran Sabhasad)	0.0380
12	1103	Ward no 11 Mohalla Pust Chowki (Behind Hospital)	0.3670
13	1128	Ward no 7 Mohalla Bhojpuriyan Bada talab	3.0480
14	585	Ward no 3 Mohalla Gautampuri (Behind Maharaja Agrasain School)	0.4170

Duly signed copy of said information, as provided by Executive Officer, Nagar Panchayat, Farid Nagar is annexed as **Annexure II**. Khasra No. 1109 listed as a water body in the application has not been incorporated in

the above list as same is marked as a drain in revenue records. Also, besides khasra numbers listed in the application perused by the Hon'ble Tribunal, one additional water body at Khasra No. 585 (S.No. 14) has been identified and same has been incorporated in the above list.

8. That as is evident from the table above and as was observed on site, area for pond/talab/johad as listed in revenue records is not present on site due to encroachments. Thus, it was decided by the Joint Committee that total survey report of these areas shall be required for preparing the restoration plan and presenting the clear picture before the Hon'ble Tribunal with regards to encroachments. In view of above, the Regional Officer, U.P. Pollution Control Board has issued a letter to Sub-Divisional Magistrate, Tehsil Modi Nagar, Ghaziabad, Executive Officer, Nagar Panchayat, Farid Nagar, Ghaziabad and concerned Chakbandi Officer on 22.02.2023 to carry out survey of the area for purpose of identification of actual encroachment on water bodies in above mentioned Khasras. Copy of said letter is annexed as **Annexure III**.

9. That in pursuance of the above-mentioned letter of the Regional Officer, UPPCB, Sub-Divisional Magistrate, Tehsil Modi Nagar, Ghaziabad vide letter no. 2359/ST-SDM/2022-23 dated 25.02.2023 has constituted a joint committee of officers from Tehsil, Chakbandi and Nagar Panchayat, Farid Nagar. Copy of said letter is annexed as **Annexure IV**.

10. That the Regional Laboratory, Uttar Pradesh Pollution Control Board, Ghaziabad has collected samples from 10 of these water bodies and their results have been tabulated in the table below. The characteristics of water in the said pond/talab/johad are purely of domestic waste water and may be attributed to influent from local area. Sample from remaining four listed *khasras* could not be taken as they were completely dry at the time of inspection.

S.N	Date	Sampling point	Khasra no	Area Hecteyer	pH	Colour	odour	Bod (mg/L)	Cod (mg/L)	Tss (mg/L)	Tc (MPN)/100ml	Fc(MPN)/100ml	photo
1	22.02.23	Ward no 11 Mohalla Pust Chowki Hospital ke pichhe Saundarya karan	1103	0.3670	8.05	Turbid	Faint	24.00	89.2	16	15*10 ⁴	12*10 ⁴	
2	22.02.23	Ward no 3 Mohalla Gautam Puri Soran Sabhasad ke pass	1047	0.0380	7.77	Turbid	Faint	16.35	93.6	133	25*10 ⁴	11*10 ⁴	
3	22.02.23	Ward no 3 Mohalla Gautam Puri Soran Sabhasad ke pass	1046	0.7840	7.76	Paille	Faint	28.35	91.2	18	40*10 ⁴	27*10 ⁴	

4	22.02.23	Ward no 5 Mohalla Rajputana Holi chowk ke pass	691	0.2780	7.16	Turbid	Faint	29.7	65.6	18	21*10 ⁴	13*10 ⁴	
5	22.02.23	Ward no 7 Mohalla Bhojpuriyan Bada talab	1128	3.0480	7.25	Paille	Faint	83.25	96.4	66	22*10 ⁴	17*10 ⁴	
6	22.02.23	Ward no 10 Mohalla Kureshiyan Naya talab Nafeesh ke Khet ke pass	343	2.2950	7.81	Turbid	Faint	27.3	47.2	50	17*10 ³	11*10 ³	
7	22.02.23	Ward no 10 Mohalla Kureshiyan Pump no 2 Ke samane van vibhag ke pass	310	0.0890	7.73	Pail	Odour Less	20.25	132.4	25	26*10 ⁴	22*10 ⁴	

8	22.02.23	Ward no 10 Mohalla Vyapariyan Nakawali Masjid ke pass	355	0.7080	7.44	Pail	Faint	38.0	166.8	30	31*10 ⁴	21*10 ⁴	
9	22.02.23	Ward no Mohalla Teliyan Office ke samane	387gh	0.7650	7.24	Turbid	Faint	42.0	128.8	133	24*10 ⁴	17*10 ⁴	
10	23.02.23	Ward no 03 Mohalla Gautampuri Jatt ki Madya Amarala Seema	609	0.1520	8032	Turbid	Faint	20	198.8	57	14*10 ⁴	11*10 ⁴	

S.No	Date	Sampling point	Khasra no	Area in Hectare	Remark	Site Photograph
11	22.02.23	Ward no 03 Mohalla Gautam puri Dunda Flat ke samne	980	0.8090	Dry	
12	23.02.23	Ward no 3 Mohalla Gautampuri Maharaja Agrasain School ke peechhe	585	0.4170	Dry	
13	23.02.23	Ward no 08 Mohalla Teliyan Bhojpur Seema	33	0.5880	Dry	
14	23.02.23	Ward no 08 Mohalla Teliyan Bhojpur Seema	10	0.7970	Dry	

11. That the Sub-Divisional Magistrate, Modi Nagar, Ghaziabad vide her letter dated 02.03.2023 has furnished survey report of three water bodies found encroachment free, copy of same is annexed as **Annexure V**.

12. That the Executive Officer, Nagar Panchayat, Farid Nagar, Ghaziabad vide his letter no. 412/NPP/2022-23 dated 02.03.2023 has also informed that the Joint team constituted for the purpose of survey has presently carried out survey of water bodies at Khasra No.310, Khasra No.609 and Khasra No. 980 only and all three of them have been found to be free from any encroachment. The Executive Officer has further submitted that as there is old population near remaining water bodies and has sought time of three months for completing the survey. Copy of the letter sent by the Executive Officer is annexed as **Annexure VI.**

Thus, the Committee shall submit its final report along with plans as soon as the survey report is made available to the Committee and requests Hon'ble Tribunal to consider the request of the Executive Officer, Farid Nagar for granting further time of three months.

The interim report in the said matter may kindly be taken on record.


(Vikas Sintoria)
Range Officer,
Ghaziabad Forest Range


(Navneet Pandey)
AEE, UPPCB
Ghaziabad


(Vipin Kumar Singh Sengar)
Executive Officer
Nagar Panchayat
Farid Nagar, Ghaziabad


(Utsav Sharma)
Regional Officer, UPPCB,
Ghaziabad


(Arun Kumar Yadav)
Addl. Municipal Commissioner,
Municipal Corporation, Ghaziabad


(Bipin Kumar)
Addl. District Magistrate (City)
Ghaziabad



संदर्भ संख्या :/एन०जी०टी०-161/ओ०ए०नं-887/2022

दिनांक 22/12/2022

सेवा में,

1. नगर आयुक्त, नगर निगम, गाजियाबाद।
2. प्रभागीय निदेशक/सदस्य संयोजक जिला वेटलेण्ड समिति, सामाजिक वानिकी प्रभाग, गाजियाबाद।

विषय: मा० एन०जी०टी० नई दिल्ली में योजित OA No-887/2022 Paryavarna Mitra Versus State of Uttar Pradesh 8 Ors. में पारित आदेश दिनांक 16.12.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित OA No-887/2022 Paryavarna Mitra Versus State of Uttar Pradesh 8 Ors. में पारित आदेश दिनांक 16.12.2022 को आदेश पारित किए गये हैं, जिसका मुख्य अंश निम्नवत है:-

"1. Paryavaran Mitra, a trust registered under the Indian Trust Act, 1982, has filed the present application under section 18 read with sections 14 and 15 of the National Green Tribunal Act, 2010 seeking directions for removal of illegal encroachments from the area of the pond and its restoration and the applicant has submitted that a pond/talab/johad comprised in Khasra No. 10, 33, 310, 343, 355, 387 घ, 609, 691, 980, 1046, 1047, 1103, 1109 and 1128 with a total area of 11.1350 hectares is situated at Kasba Farid Nagar, Police Station Bhojpur, Tehsil Modi Nagar, District Ghaziabad, Uttar Pradesh. The above said pond/talab/johad has been illegally encroached upon by construction of houses, animal sheds and other structures for residential and commercial purposes. The illegal encroachments have resulted in the pond being converted into mass sewage carrying toxic waste i.e. garbage, plastic, cardboard, pharmocol, human waste, animal dung, acidic water, etc., and the natural form, flora and fauna of the pond has been totally destroyed. The applicant made complaints to the concerned authorities for removal of the encroachments as mentioned in the application but no proper action has been taken on the same.

2. Prima facie, the allegations made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representatives of Commissioner, Municipal Corporation, Ghaziabad, State Wetland Authority, State PCB and District Magistrate, Ghaziabad to direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representatives of the concerned project proponents, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance....."

उपरोक्त के क्रम में आपसे सादर अनुरोध है कि मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में संयुक्त निरीक्षण हेतु प्रतिनिधि नामित करने का कष्ट करें, जिससे संयुक्त निरीक्षण कर आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष निर्धारित समयवधि में प्रस्तुत की जा सकें।
 संलग्नक:उपरोक्तानुसार।

भवदीय
Pace
 क्षेत्रीय अधिकारी

प्रतिलिपि:निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, गाजियाबाद।
2. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

Pace
 क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160708
 मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010

कार्यालय नगर पंचायत-फरीदनगर, जनपद-गाजियाबाद।

क्र० सं०	वार्ड/मोहल्ले का नाम जहाँ पर तालाब स्थिति है।	तालाब से सम्बन्धित खसरा सं०	क्षेत्रफल हेक्टेयर में
1	2	3	4
1	वार्ड नं० 8 मौ० तेलियान (पश्चिम)	10	0.7970
2	वार्ड नं० 8 मौ० तेलियान (पश्चिम)	33	0.5880
3	वार्ड नं० 10 मौ० कुरैशियान	310	0.0890
4	वार्ड नं० 10 मौ० कुरैशियान	343	2.2950
5	वार्ड नं० 10 मौ० कुरैशियान	355	0.7080
6	वार्ड नं० 08 तेलियान (पश्चिम)	387घ	0.7650
7	वार्ड नं० 03 गौतमपुरी	585	0.4170
8	वार्ड नं० 03 मौ० गौतमपुरी	609	0.1520
9	वार्ड नं० 11 मौ० पुस्त चौकी	691	0.2780
10	वार्ड नं० 03 मौ० गौतमपुरी	980	0.8090
11	वार्ड नं० 03 मौ० गौतमपुरी	1046	0.7840
12	वार्ड नं० 03 मौ० गौतमपुरी	1047	0.0380
13	वार्ड नं० 05 मौ० राजपूतान	1103	0.3670
14	वार्ड नं० 07 मौ० भोजपुरियान	1128	3.0480


 अधिशासी अधिकारी,
 नगर पंचायत, फरीदनगर,
 जनपद-गाजियाबाद।



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppecb.com, e-mail: roghaziabad@uppecb.in

Annexure- III

संदर्भ संख्या : 2023/एन०जी०टी०-161/ओ०एन-887/2023

दिनांक 20/12/2023

रोंवा में

1. उपजिलाधिकारी, मोदीनगर, गाजियाबाद।
2. अधिशासी अधिकारी, नगर पंचायत, फरीदनगर, गाजियाबाद।
3. सहायक चकबन्दी अधिकारी, गोवीनगर, गाजियाबाद।

विषय: मा० एन०जी०टी० नई दिल्ली में योजित OA No-887/2022 Paryavarna Mitra Versus State of Uttar Pradesh 8 Ors. में पारित आदेश दिनांक 16.12.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित OA No-887/2022 Paryavarna Mitra Versus State of Uttar Pradesh 8 Ors. में पारित आदेश दिनांक 16.12.2022 को आदेश पारित किए गये हैं, जिसका मुख्य अंश निम्नवत है:-

"1. Paryavaran Mitra, a trust registered under the Indian Trust Act, 1982, has filed the present application under section 18 read with sections 14 and 15 of the National Green Tribunal Act, 2010 seeking directions for removal of illegal encroachments from the area of the pond and its restoration and the applicant has submitted that a pond/talab/johad comprised in Khasra No. 10, 33, 310, 343, 355, 387 घ, 609, 691, 980, 1046, 1047, 1103, 1109 and 1128 with a total area of 11.1350 hectares is situated at Kasba Farid Nagar, Police Station Bhojpur, Tehsil Modi Nagar, District Ghaziabad, Uttar Pradesh. The above said pond/talab/johad has been illegally encroached upon by construction of houses, animal sheds and other structures for residential and commercial purposes. The illegal encroachments have resulted in the pond being converted into mass sewage carrying toxic waste i.e. garbage, plastic, cardboard, pharmacol, human waste, animal dung, acidic water, etc., and the natural form, flora and fauna of the pond has been totally destroyed. The applicant made complaints to the concerned authorities for removal of the encroachments as mentioned in the application but no proper action has been taken on the same.

उपरोक्त आदेश के क्रम में अपर जिलाधिकारी (नगर), गाजियाबाद की अध्यक्षता में बैठक तथ स्थल निरीक्षण दिनांक 21.02.2023 को दिये गये निर्देशों के अनुपालन में नगर पंचायत फरीदनगर सीमान्तर्गत खसरा नं- 10, 33, 310, 343, 355, 387 घ, 609, 691, 980, 1046, 1047, 1103, 1109 and 1128 पर स्थित तालाबों की पैमाईश किये जाने के निर्देश दिये गये हैं।

अतः आपसे अनुरोध है कि नगर पंचायत फरीदनगर सीमान्तर्गत खसरा नं- 10, 33, 310, 343, 355, 387 घ, 609, 691, 980, 1046, 1047, 1103, 1109 and 1128 पर स्थित तालाबों की पैमाईश कराते हुए आख्या अपर जिलाधिकारी (नगर), गाजियाबाद एवं इस कार्यालय को प्रेषित करने का कष्ट करें, जिससे आख्या ससमय मा० अधिकरण में प्रेषित की जा सकें।
संलग्नक: उपरोक्तानुसार।

भवदीय

(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. अपर जिलाधिकारी (नगर), गाजियाबाद।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108 | 27
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010

कार्यालय

पत्रांक 2359/एस0टी0-एस0डी0एम0/2022-23

उप जिलाधिकारी

Annexure -IV

मोदीनगर

दिनांक 25 फरवरी, 2023

1. नायब तहसीलदार मोदीनगर
2. सहायक चकबंदी अधिकारी मोदीनगर।
3. अधिशासी अधिकारी नगर पंचायत फरीदनगर।

विषय:- मा0 एन0जी0टी0 नई दिल्ली में योजित OA NO.887/2022 Paryavaran Mitra Versus State of Uttar Pradesh & Ors. में भारत आयोग दिनांक 16.12.2022 के अनुपालन के साबंध में।

कृपया उपर्युक्त विषयक क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड गाजियाबाद के पत्र संख्या-2784/एन0जी0टी0-161/ओ0ए0नं0-887/2023 दिनांक 22.02.2023 का सन्दर्भ ग्रहण करें, जिसके अन्तर्गत नगर पंचायत फरीदनगर सीमान्तगत खसरा मख्या 10,33,310,343,355,387घ,609,691,980,1046,1047,1103,1109 एवं 1128 पर स्थित गाजाबाद की पैमाईश कराते हुए आख्या उपलब्ध कराने हेतु अनुरोध किया गया है।

अतः उपरोक्त के दृष्टिगत आपको एक टीम के रूप में गठित करके हुए निर्देशन किया जाता है कि आप उक्त सभी खसरा संख्या की पैमाईश कराते हुए कृत कार्यवाही में अधोहस्ताक्षरी को अवगत कराना सुनिश्चित करें।

सहस्रनड - यशोप्रति

उप जिलाधिकारी
मोदीनगर

प्रतिलिपि-

क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड गाजियाबाद के पत्र संख्या- 2784/एन0जी0टी0-161/ओ0ए0नं0-887/2023 दिनांक 22.02.2023 के क्रम में सूचनार्थ।

उप जिलाधिकारी
मोदीनगर।

कार्यालय

182
उप जिलाधिकारी

मोदीनगर।

पत्रांक : 2191 / एस0टी0-एस0डी0एम0 / 2023

दिनांक: 2 मार्च, 2023

अपर जिलाधिकारी (नगर),
गाजियाबाद।

विषय:- मा0 एन0जी0टी0 नई दिल्ली में योजित OA no.887/2022 Paryavarna Mitra Versus State of Uttar Pradesh 8 Ors. में पारित आदेश दिनांक 16.12.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया क्षेत्रीय अधिकारी, कार्यालय उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद, क्षेत्रीय कार्यालय आई0ए0एस0-2, सेक्टर-16 वसुन्धरा, गाजियाबाद के पत्र संख्या 2784/एन.जी.टी.-161/ओ.ए.नं.-887/2023 दिनांक 27.02.2023 जो आपको सम्बोधित है, का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके अन्तर्गत मा0 एन0जी0टी0 नई दिल्ली में योजित OA no.887/2022 Paryavarna Mitra Versus State of Uttar Pradesh 8 Ors. में पारित आदेश दिनांक 16.12.2022 के अनुक्रम में नगर पंचायत फरीदनगर सीमान्तगत खसरा संख्या 10, 33, 310, 343, 355, 387घ, 609, 691, 980, 1046, 1047, 1103, 1109 एवं 1128 पर स्थित तालाबों की पैमाईश कर आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त के सम्बन्ध में अधोहस्ताक्षरी द्वारा नायब तहसीलदार मोदीनगर, सहायक सकबंदी अधिकारी, मोदीनगर व अधिशासी अधिकारी नगर पंचायत फरीदनगर को निर्देश दिये गये। गठित संयुक्त टीम द्वारा अपनी आख्यानुसार अवगत कराया गया कि नगर पंचायत फरीदनगर तहसील मोदीनगर की सीमा के अन्दर स्थित तीन तालाबों की स्थलीय पैमाईश की गई जोकि खसरा संख्या 310 रकबा 0.0890 है0, खसरा संख्या 609 रकबा 0.1520 है0, खसरा संख्या 980 रकबा 0.8090 है0 अतिक्रमण मुक्त पाये गये है, (संलग्नक-1)।

इसके अतिरिक्त यह भी उल्लेखनीय है कि शेष खसरा संख्या 10, 33, 343, 355, 387घ, 691, 1046, 1047, 1103, 1109 व 1128 के आस-पास आबूदी है, जिसमें नियमानुसार पैमाईश करने के उपरान्त विधिक कार्यवाही कर आख्या शीघ्र प्रेषित की जायेगी।

अतः उपरोक्तानुसार आख्या संस्तुति सहित सादर प्रेषित है।

संलग्नक-यथोक्त।


उप जिलाधिकारी
मोदीनगर।

प्रतिलिपि :-

1. क्षेत्रीय अधिकारी, कार्यालय उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद, क्षेत्रीय कार्यालय आई0ए0एस0-2, सेक्टर-16 वसुन्धरा, गाजियाबाद के पत्र संख्या 2784/एन.जी.टी.-161/ओ.ए.नं.-887/2023 दिनांक 27.02.2023 के क्रम में सूचनार्थ।

उप जिलाधिकारी
मोदीनगर।

महोदय,
 कृ. आपके कार्यालय के प्र सं. 2359/एम.टी -
 एच.डी.प्र. /2022-23 दिनांक 25/04/23 का संदर्भ ग्रहण
 करने का कष्ट करें।

अप्र के प्र सं में उल्लेख किया है कि संयुक्त
 टीम द्वारा नगर पंचायत फरीदनगर एच.मौदीनगर की
 सीमा के अंदर स्थित तीन तलाब की स्थलीय पैमडडा
 की गई जो कि खसरा सं. 310 खंबा 0.0890 है,
 खसरा सं. 609 खंबा 0.1520 है, खसरा सं. 980 खंबा 0.8090 है
 अतिरिक्त मुक्त पार गए। (संलग्नक - संयुक्त टीम की रिपोर्ट)

कुल खसरा सं 10,33, 343, 355, 387 ए, 691, 1046,
 1047, 1103, 1109 व 1128 के अस-पास आबादी है जिसमें
 निम्नानुसार पैमडडा करने के उपरान्त विधिक कार्यवाही

9 N (11)
 10/3/23 का आयता क्षेत्र की जाएगी।

आस्था इच्छा कार्यवाही हेतु प्रेषित

Kishu
 अधिशासी अधिकारी
 नगर पंचायत फरीदनगर।

नायब महसूलदार
 न.मौदीनगर 130

18.

महोदय,
 सैलंगन पंचायत 2359/स्ख०डी० - स्ख०डी० खम०/2022-23
 दिनांक 23 फरवरी 2023 का संदर्भ ग्रहण करने का कठोर करै।
 जिसमें राजस्व, गन्धकी तथा आदिशासी आधिकारी नगर
 पंचायत फरीदनगर तहसील मौफ्तीनगर जनपद गाजियाबाद
 की संकुल डीम द्वारा फरीदनगर में स्थित तालाबों की
 पैमाईश करने के लिए निर्देशित किया गया।

उक्त के क्रम में सादर अवगत कराना है कि
 नगर पंचायत फरीदनगर तहसील मौफ्तीनगर जनपद
 गाजियाबाद की सीमा के अन्दर स्थित तीन तालाबों
 (खसरा सं०: $\frac{310}{00890}$, $\frac{609}{01520}$, $\frac{980}{008070}$) की स्थल पर
 पैमाईश की गई। उक्त खसरा नम्बरान वर्तमान में
 आतिरुमण छुल्ल पाये गये। व शेष खसरा सं०
 10, 33, 343, 355, 387 व 691, 1046, 1047,
 1103, 1109 व 1128 की पैमाईश अगामी दिवसों
 में डीम द्वारा की जायेगी।

आरम्भ सेवा में सादर प्रेषित है।

नितीश शर्मा
 नगर पंचायत फरीदनगर
 28/02/2023
 (आतिरुमण)

28/02/2023
 (आतिरुमण)

28.02.2023
 आदिशासी अधिकारी
 नगर पंचायत फरीदनगर
 (गाजियाबाद)

28/2/23
 गन्धक तहसिलदार
 मौफ्तीनगर

आतिरुमण
 नतीरुमण

131

कार्यालय नगर पंचायत-फरीदनगर, (गाजियाबाद)

पत्रांक : 412/न0पं0प0/2022-23

दिनांक- 02-03-2023

सेवा में

क्षेत्रीय कार्यालय,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद।

विषय :- मा0 एन0जी0टी0 नई दिल्ली में योजित OA No-887/2022 Paryavarna Mitra Versus State of Uttar Pradesh & Ors. में पारित आदेश दिनांक 18.12.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय संदर्भ संख्या-2784/ एन0जी0टी0-161/ओ0ए0नं0-887/2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा अपर जिलाधिकारी (नगर), गाजियाबाद की अध्यक्षता में बैठक तथ स्थल निरीक्षण दिनांक 21.02.2023 को दिये गये निर्देशों के अनुपालन में नगर पंचायत फरीदनगर सीमान्तर्गत खसरा नं0-10, 33, 310, 343, 355, 387घ, 609, 691, 980, 1046, 1047, 1103, 1109 एवं 1128 पर स्थित तालाबों की पैमाईश किये जाने के निर्देश दिये गये हैं।

अतः उपरोक्त के संबंध में सादर अवगत कराना है कि नगर पंचायत फरीदनगर की सीमान्तर्गत उक्त खसरा नं0-10, 33, 310, 343, 355, 387घ, 609, 691, 980, 1046, 1047, 1103, 1109 एवं 1128 पर स्थित 14 तालाबों में पैमाईश कराये जाने हेतु उपजिलाधिकारी महोदय, तहसील-मोदीनगर द्वारा कार्यालय पत्रांक-2359/एस0टी0-एस0डी0एम/2022-23 दिनांक: 25-02-2023 द्वारा तहसील, चकबंदी व नगर पंचायत की संयुक्त टीम जिसमें नायब तहसीलदार, मोदीनगर, सहायक चकबंदी अधिकारी, मोदीनगर व अधिशासी अधिकारी, नगर पंचायत फरीदनगर है, गठित की गई है। गठित टीम द्वारा खसरा संख्या-310, 609, 980 की स्थल पर पैमाईश की गई। उक्त खसरा नम्बर वर्तमान में अतिक्रमण मुक्त पाये गये। जिसकी रिपोर्ट उपजिलाधिकारी महोदय, तहसील-मोदीनगर को उपलब्ध करा दी गयी है। इसके अतिरिक्त उपरोक्त अवशेष तालाबों खसरा नं0- 10, 33, 343, 355, 387घ, 691, 1046, 1047, 1103, 1109 व 1128 के आस-पास आबादी है, जिनकी पैमाईश उक्त गठित टीम द्वारा संयुक्त रूप से किये जाने की कार्यवाही लगभग 03 माह में पूर्ण करा दी जायेगी।

Singh.
अधिशासी अधिकारी,
नगर पंचायत-फरीदनगर,
जनपद-गाजियाबाद।